



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2019 TO 03-05-2019, (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	PIL/35/2018	BHASKAR BARUAH Versus UNION OF INDIA AND 4 ORS.	MR. B BARUAH PETITIONER IN PERSON	MR. D SAIKIA MR. M PHUKAN(R 1) MR. D UPAMANYA ASSTT.S.G.I.
	WITH I.A.(Civil)/947/2019 in PIL/35/2018	BHASKAR BARUAH Versus UNION OF INDIA AND 4 ORS.	MR. B BARUAH (PETITIONER IN PERSON)	GA, ASSAM ASSTT.S.G.I.
2	PIL/18/2018	SEEMA BHUYAN Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I.
3	WA/216/2018	UNION OF INDIA AND 3 ORS Versus SARAN NARZARY	MR. S C KEYAL ASSTT.S.G.I.	MS. S E AHMED MR. D R GOGOI
4	WA/300/2018	SHRI PATIT BARMAN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. N C DAS MS. M DEVI MS M BORAH	GA, ASSAM SC, AFDC
5	WA/317/2018 CAVT. NO.1087/2018	THE STATE OF ASSAM AND 2 ORS Versus M/S MEDICURE CENTRE AND 5 ORS	MR. D SAIKIA B JHORAR SC, REVENUE MRS. N BORDOLOI MR. R BARPUJARI SR. ADDL A.G. ASSAM	MR G N SAHEWALLA GA, ASSAM MR D SENAPATI SC, HEALTH FOR CAVEATOR MR. M SAHEWALLA MD. ASLAM
	WITH I.A.(Civil)/3845/2018 in WA/317/2018	THE STATE OF ASSAM AND 2 ORS Versus M/S MEDICURE CENTRE AND 5 ORS	MR. D SAIKIA GA, ASSAM B JHORAR MR. R BARPUJARI MRS. N BORDOLOI	MR G N SAHEWALLA MR D SENAPATI SC, HEALTH MD. ASLAM MR. M SAHEWALLA FOR CAVEATOR
6	WA/46/2019	SRI SASANKA KHOUND Versus THE STATE OF ASSAM AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	GA, ASSAM MR. P N GOSWAMI (R-1 TO 3), SC-EXCISE.

7	WA/55/2019 CAVT. NO.0148/2019 FIXED	SRI BIJON NATH Versus THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR. A K DUTTA MR. S K DAS MR. B PURKAYASTHA MR. S SUTRADHAR SC, U G C	SC, SEC. EDU. MR. U K NAIR (R9) MR. S K DAS (R9) MR R KARIM (R9) FOR CAVEATOR
	WITH I.A.(Civil)/884/2019 in WA/55/2019	SRI BIJON NATH Versus THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. S K DAS SC, U G C
8	WA/76/2019 CAVT. NO. 01562019,11780000214/2019	SRI ASIT BARAN PAUL Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. A CHAMUAH FOR CAVEATOR SC, U G C
	WITH I.A.(Civil)/969/2019 in WA/76/2019	SRI ASIT BARAN PAUL Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. A CHAMUAH SC, U G C FOR CAVEATOR
9	WA/73/2019 WITH WP(C) 5581/13(D/O)	THE STATE OF ASSAM Versus MD HUSSAIN ALI	MR.H RAHMAN,ADDL. A.G.ASSAM. MR. B J GHOSH, ADDL. S.G.A.ASSAM.	
ORDERS				
10	WA/149/2018 CAVT. NO.0356/2018	INDIAN OIL CORPORATION LTD. AND ANR Versus SMT NIBEDITA ROY AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. R P KAKOTI(R 1) MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA FOR CAVEATOR
	WITH I.A.(Civil)/1804/2018 in WA/149/2018	INDIAN OIL CORPORATION LTD. AND ANR Versus SMT. NIBEDITA ROY AND 2 ORS,	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA FOR CAVEATOR
11	I.A.(Civil)/1958/2018 in C.Ex.App./27/2018	COMMISSIONER , CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S CALCOM CEMENT INDIA LIMITED	ASSTT.S.G.I.	MR. A K SAHEWALLA MR. W SHARMA
	WITH C.Ex.App./27/2018	COMMISSIONER , CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S CALCOM CEMENT INDIA LIMITED	MR. S C KEYAL ASSTT.S.G.I.	MR. A K SAHEWALLA MR. W SHARMA
12	I.A.(Civil)/2956/2018 in WA/232/2018	SRI ASWINI KUMAR BAISHYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M K BORAH	SC, CO OP SC, PERSONNEL DEPT.
	WITH WA/232/2018	SRI ASWINI KUMAR BAISHYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M K BORAH	SC, CO OP SC, PERSONNEL DEPT.
13	I.A.(Civil)/4302/2018 CAVT. NO.1286/2018 in WA/12644/2018	THE STATE OF ASSAM AND 2 ORS Versus SMTI KAKUMONI BORAH AND 6 ORS	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MS. S BHUYAN MS. S BHUYAN MR. B D KONWAR SR. ADV. (R1) MS N KALITA FOR CAVEATOR
	WITH WA/12644/2018 (Filing Number)	THE STATE OF ASSAM AND 2 ORS Versus SMTI KAKUMONI BORAH AND 6 ORS		

14	Cont.Cas(C)/9/2019	DULAL CHANDRA CHAKRABORTY Versus M.P.SHARMA AND 2 ORS.	MR. A K HUSSAIN MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	MR. D SAIKIA (R1, R3) MR. A K THAKUR (R2) MR. J HANDIQUE (R1) MR. R BORPUJARI (R1, R3) MS. N BORDOLOI (R3)
15	Review.Pet./22/2019 in WP(C)/7628/2017 (D/O)	SANKAR CHARAN MANDAL Versus BHARAT SANCHAR NIGAM LTD. AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	MR. B C PATHAK SC, BSNL
16	I.A.(Civil)/24/2019 WA 49/16(D/O) in WA/49/2016	SMT. JULEKHA WAHIDA AHMED Versus THE STATE OF ASSAM AND 13 ORS.	MR. S AHMED	SC, SEC. EDU. MR B D DAS MR H K SARMA SC, APDCL
17	Review.Pet./36/2019 in WA/2/2019 (D/O)	RAJU MAHANTA Versus THE BOARD OF SECONDARY EDUCATION, ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MS. U HAZARIKA	SC, SEC. EDU. SC, SEC. EDU. MR. T C CHUTIA
18	WA/36/2019 CAVT. NO.0087/2019	SMTI CHARULATA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHETRI MR. K K PARASAR	GA, ASSAM MR. N N B CHOUDHURY (R5, R6) MR D P SAHU (R5, R6) MR. M DEWAN (R5, R6)
19	I.A.(Civil)/206/2019 in C.Ex.App./6731/2018 WITH C.Ex.App./6731/2018 (Filing Number)	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS M/S BORBAM TEA ESTATE Versus THE ASSISTANT COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
20	I.A.(Civil)/209/2019 in C.Ex.App./6835/2018 WITH C.Ex.App./6835/2018 (Filing Number)	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS M/S AMGOORIE TEA ESTATE Versus THE ASSISTANT COMMISSIONER CENTRAL GOODS AND SERVICE TAX	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
21	I.A.(Civil)/218/2019 in C.Ex.App./4414/2018 WITH C.Ex.App./4414/2018 (Filing Number)	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA M/S BOISAHABI TEA ESTATE Versus THE ASSISTANT COMMISSIONER EXCISE AND SERVICE TAX	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
22	I.A.(Civil)/478/2019 in WA/12830/2018 WITH WA/12830/2018 (Filing Number)	MRS TARULATA DEVI AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS MRS TARULATA DEVI AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR. T C DAS MR. P SARMA MS. M K GOGOI	SC, ELEM. EDU
23	I.A.(Civil)/806/2019 WITH I.A.(C) 424/19(D/O), FIXED in WA/32/2019 WITH WA/32/2019	ARUP KR. MEDHI AND 79 ORS Versus THE STATE OF ASSAM AND 3 ORS ARUP KR. MEDHI AND 79 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. R BORA MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. R BORA	ASSTT.S.G.I. ASSTT.S.G.I. SC, EDU SC, EDU ASSTT.S.G.I.
24	I.A.(Civil)/863/2019 in WA/241/2018	SYED NAJIRUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 55 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5562/2018 B/O	ISLAM UDDIN AND 28 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R TALUKDAR MR. A T M HUSSAIN	SC, CO OP GA, ASSAM
2	WP(C)/643/2019 FIXED	SAIFUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, REVENUE
3	WP(C)/1022/2019 FIXED	MONINDRA KUMAR SAHA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. B K JAIN MS. O PHUKAN SC, GMC
4	WP(C)/1124/2019 FIXED	REHEL RONGMEI Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
5	WP(C)/1241/2019 FIXED	AZIZA AHMED Versus UNION OF INDIA AND 3 ORS.	MR. A K DAS MR. M J GOGOI	MR. S K SINGHA (R1, R2) ASSTT.S.G.I.
6	WP(C)/1253/2019	JOYAN UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MRS. B GOGOI MR. A SARMAH MS. D DEKA	GA, ASSAM
7	WP(C)/1322/2019 FIXED	SIBU NANDI AND 5 ORS. Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS.	MR. S SARMA MR. C CHAKRAVARTY	SC, HEALTH B GOGOI,SC.HEALTH
8	WP(C)/1382/2019 CAVT. 1011/2017, FIXED	MIR ALAM SK. Versus THE STATE OF ASSAM AND 3 ORS.	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.)

9	WITH WP(C)/4612/2017 CAVT. NO. 1011/2017	STAMP VENDORS ASSOCIATION and 2 ORS. Versus THE STATE OF ASSAM and 29 ORS	MR.S K DEY MR.S DUTTA	MR.B HUSSAIN MR. S S ROY (GA, ASSAM) R-1 TO 4 MR A RAHMAN(R-7,8,9,10, 13, 14, 16,17, 19, 20, 22, 23, 24, 25, 26, 27, 28) MR.A T SIKDER MR.E HUSSAIN (R-7,8,9,10, 13, 14, 16,17, 19, 20, 22, 23, 24, 25, 26, 27, 28) FOR CAVEATOR MR.S ALIM
10	WP(C)/1403/2019 FIXED	SERENG TOPNO AND 179 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, NHIDC SC, REVENUE SC, WATER RESOURCE
11	WP(C)/1404/2019 FIXED	SRK METALS AND PLASTICS (PVT.) LTD. AND 4 ORS. Versus ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. (ASIDC) AND 2 ORS.	MS M HAZARIKA MS. S KHOUND	MR. P N GOSWAMI SC, ASIDC
12	WP(C)/1524/2019 FIXED	NARENDRA KUMAR RABHA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN MR. A SARMA	DR. B AHMED SC, CO OP
13	WITH WP(C)/1251/2019	NARENDRA KUMAR RABHA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	DR. B AHMED SC, CO OP
14	WP(C)/1549/2019 FIXED	SK. AYEEN UDDIN Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD AND ANR.	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	SC, FISHERY DEVELOPMENT CORPORATION
15	WP(C)/1576/2019	BIJOY KUMAR ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	GA, ASSAM
16	WP(C)/1592/2019 FIXED	NEKIBUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA GA, ASSAM MR. S U AHMED MR A HAWARI	MR. Y DOLOI SC, A S T C SC, TRANSPORT
17	WP(C)/1657/2019 FIXED	INDIA CARBON LTD. Versus UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR A KALITA MR. S C KEYAL SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
18	WP(C)/1677/2019 FIXED	SUKUR ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R2,3)
19	WP(C)/1796/2019	CHAN MIYA SK. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
20	WP(C)/1798/2019	AMIYA KUMAR DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MR. P K MEDHI MR. S BORTHAKUR	SC, CBI SC, GHC SC, F C I
21	WP(C)/1802/2019	SAMPATMAL BACHHWAT (OSWAL) Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MRS. S S BAWARI MD. ASLAM MR. M SAHEWALLA	GA, ASSAM SC, REVENUE
22	WP(C)/1807/2019	BRAHMAPUTRA JUNGLE RESORTS (PVT.) LTD AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. H. BURAGOHAJIN MISS. M BORAH	SC, APDCL

23	WP(C)/1811/2019	RATUL CHARAN BORAH Versus UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MS. S. TODI	GA, ASSAM ASSTT.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
24	I.A.(Civil)/4403/2018 FIXED in WP(C)/3403/2017	MANJUWARA KHATUN @ MONJURA BEGUM Versus DURGA PUJA COMMITTEE	MR. M K HUSSAIN MRS. S Y AHMED	GA, ASSAM SC, APDCL
	WITH WP(C)/3403/2017	MANJUWARA KHATUN @ MONJURA BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR.M K HUSSAIN MS.S Y AHMED MS.K SHARMA	GA, ASSAM(R1) SC, APDCL(R2-4)
ADMISSION				
25	WP(C)/2882/2017 FIXED	ASMAT ALI and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.D SARMAH MR.N UPADHAYA MS.R NEWAR	GA, ASSAM MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) SC, FINANCE
26	WP(C)/4070/2017 FIXED	PULIN GOGOI Versus THE STATE OF ASSAM and 3 ORS.	MR.A BHATTACHARJEE MR.J SARMA MR.M C DAS	MR. D MAZUMDAR(SC, FOREST DEPT.) GA, ASSAM
27	WP(C)/4757/2017 FIXED	SANJIB RANJAN SAHA Versus THE STATE OF ASSAM and 5 ORS.	MR.B K SEN MR.S ROY MR.K BAISHYA MS.S BIN MR.F HAQUE	GA, ASSAM
28	WP(C)/5300/2017 FIXED	SAIFUL ISLAM and 315 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	GA, ASSAM MR. A ROY (S.C,P&RD) SC, BTC
29	WP(C)/5306/2017	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM and 7 ORS.	MRG JALAN	GA, ASSAM MR.A SARMA(R-8) MR.U CHOUDHURYR-8
30	WP(C)/5934/2017 FIXED	RIAJUL ISLAM CHOWDHURY Versus THE STATE OF ASSAM and 5 ORS.	MD.A J ATIA MS.J MARIYAM	GA, ASSAM MR. S K MEDHI (SC, FOREST)
31	WP(C)/6299/2017 FIXED	MUN DAS and 39 ORS. Versus THE UNION OF INDIA and 12 ORS.	MR.M U MONDAL MSN NASRIN MR.A WAHAB MDI H KHAN	GA, ASSAM(RES- 6,8 -13) MR. S C KEYAL MR.G GOSWAMI(Rly.Adv.) SC, NF RLYRES 2 and3 MS B CHHETRI SC, FINANCE(RES- 7) ASSTT.S.G.I.(RES-1)
	WITH WP(C)/6230/2017	ZUBBAR ALI AND 67 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. S C KEYAL,ASSTT.SGI. MR. S DUTTA MS B CHETRI
33	WP(C)/7574/2017	SUBODH DEKA Versus THE STATE OF ASSAM and 6 ORS.	MR.R PHUKAN MR.R K BORA	GA, ASSAM MR H DAS MR. P TELI
34	WP(C)/858/2018 FIXED	M/S. A.M.ENTERPRISE Versus NORTH EAST FRONTIER RAILWAY AND 4 ORS.	MR. S Z RAHMAN MR. A DEB	MR. B K DAS (R3) SC, RAILWAY
35	WP(C)/1780/2018 FIXED	ARMAN ALI AHMED Versus THE UNION OF INDIA AND 6 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	GA, ASSAM MR H GUPTA (R1) ASSTT.S.G.I. SC, FINANCE DEPTT.

36	WP(C)/2524/2018 FIXED	CHAYARAM RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA MS. M BARUAH	GA, ASSAM MR. R BORPUJARI (SC, REVENUE & DISASTER Management, R- 1, 3 & 5)) SC, PERSONNEL DEPT. SC, FINANCE DEPTT.
37	WP(C)/2618/2018 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT.) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT.
38	WP(C)/5207/2018	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. P P DUTTA MR. A BORUA	MR. D NATH
39	WP(C)/8371/2018 FIXED	M/S. BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DAS MS KEWI	GA, ASSAM
40	WP(C)/8674/2018 FIXED	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MS. M AHMED (R8)
41	WP(C)/8708/2018 FIXED	THANU MACHAHARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, BTADC
	WITH			
42	WP(C)/5223/2018	DWIMALU BASUMATARY AND 6 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
	WITH			
43	WP(C)/5918/2018	DHANJIT KR. ROY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE
	WITH			
44	WP(C)/6272/2018	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
	WITH			
45	WP(C)/8022/2018	JITEN BORO AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, REVENUE SC, AEGCL
46	WP(C)/8896/2018 FIXED	M/S. DRA-TKEE (JV) Versus THE STATE OF ASSAM AND 4 ORS.	MR S S DEY MR. D J KAPIL	GA, ASSAM
47	WP(C)/205/2019 FIXED	BANI HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MISS. M BORAH MR. B B BORAH	GA, ASSAM SC, FOREST
48	WP(C)/499/2019 FIXED	DIPAK CH. DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM MR. P S DEKA SC, L R DEPT.
		ORDERS		
49	Cont.Cas(C)/206/2017 FIXED	KRISHNA MOHAN SARKAR and ANR. Versus AJIT KAKATI and 3 ORS.	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.T C CHUTIA(R- 1&2) MR.D K ROYR- 1and2

50	WP(C)/2087/2017 FIXED	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
51	Cont.Cas(C)/157/2018 FIXED	MONJULA MAHANTA AND 4 ORS. Versus RAJESH PRASAD AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. J TAMULI	MS M HAZARIKA(R2) MS M HAZARIKA(R2) MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MR. B GOGOI (R1) MR P NAYAK (R1) MS. S KHOUND (R3) MS. S KHOUND (R3) MS. N BORDOLOI (R1)
52	Cont.Cas(C)/552/2018 FIXED	JATAN SAHA Versus M. M. BORO AND 2 ORS	MR K BORA MR. A S BHATTACHARJEE	MR N N UPADHYAYA
53	WP(C)/6324/2018	PRABHAT KALITA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. M BISWAS MS. B PHOM MR. D TIWARI	GA, ASSAM MR. A K SAHEWALLA (R2)
54	WP(C)/8855/2018 FIXED	MEGHA GRANULES PVT. LTD. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (AIIDC)	MR. T J MAHANTA MR. B SHARMA MR. U SAIKIA MR. H DAS MR G J TALUKDAR MR. D K NATH	MS. N MODI (R7) MR SISHIR DUTTA (R7) MR. A GANGULY MR. C SHARMA (R7) SC, PNB MR. SIDHANT DUTTA (R7)
55	Cont.Cas(C)/24/2019 FIXED	AMIT NIMODIA Versus AMLAN BARUAH, IAS AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	
56	Cont.Cas(C)/32/2019 FIXED	MAINUL HOQUE ANSARI Versus M. ANGAMUTHU, IAS	MR. L R MAZUMDER MD. I HUSSAIN	
57	WP(C)/189/2019 FIXED	MAINAJAN KHATUN Versus THE HINDUSTAN PETROLEUM CORPORATION LTD AND 4 ORS.	MD. A MATLIB MR. R DHAR	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
58	WP(C)/479/2019	M/S. GROUP 5 PLACEMENT AND SECURITY SERVICE AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR MINTU SAIKIA	MR B D DAS (R4) MRS R DEKA (R4) MR D SARMA (R6) MR. D N BORAH (R6) SC, AIC
59	WP(C)/570/2019 FIXED	MOYNA MIA BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	MR. P N GOSWAMI SC, P H E
60	WP(C)/685/2019 FIXED	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
61	WP(C)/786/2019 FIXED	DOLPHIN WELFARE SOCIETY (FISHERY) (NGO) AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR B ISLAM MR. A A R KARIM	GA, ASSAM SC, BTC
62	I.A.(Civil)/952/2019 in WP(C)/4568/2018	AMIN UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, PNRD MR. M NATH
	WITH WP(C)/4568/2018	AMIN UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL
(JAIL) AND CRIMINAL APPEAL MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER NO STEPS

1	Crl.A./57/2019	RIYAJ UDDIN @ RIYAJ BHUYAN Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY	SC, NIA
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ORDERS

2	I.A.(Crl.)/791/2018 WITH OFFICE NOTE & LCR 6 FILES, FIXED in Crl.A./82/2018	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. R ALI MR N J DAS MR. P K DAS MR A CHOUDHURY	PP, ASSAM
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WITH

Crl.A./82/2018

	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	PP, ASSAM
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WITH

3	Crl.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ALAM MR. N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	PP, ASSAM
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HEARING

4	Crl.A./34/2013 WITH Crl.A. 115/12& 206/12 (BOTH D/O), LCR 5 FILES & P.B. 2 NOS., FIXED	MD. PADDIS ALI Versus THE STATE OF ASSAM	MR.S K GOSWAMI MRS.P MEDHI MR.P K SHARMA	PP, ASSAM
5	CRL.A(J)/16/2015 WITH LCR 5 FILES & P.B. 2 NOS.	MUSSTT. REJIA KHATUN and ANR Versus THE STATE OF ASSAM	MR UJJAL CHOUDHURY, AMICUS CURIAE	PP, ASSAM

6	Crl.A./111/2015 WITH P.B. & LCR	MD USTAR ALI BHUYAN @ OSTAR ALI BHUYAN and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.J ABEDIN MR.I A HAZARIKA MR.A AHMED MR.A ALAM	MR.N HAQUE(R-2) MRK UDDIN(R-2) MR.A K AZAD(R-2) MR.S R BARBHUIYA(R-2) MR.A U AHMEDR-2 PP, ASSAM MR.B AHMED(R-2)
7	CRL.A(J)/112/2015 WITH LCR 3 FILES & P.B. 2 NOS.	SUDHIR TANTI Versus THE STATE OF ASSAM	MR. RUPAM SARMA, AMICUS CURIAE	PP, ASSAM
8	Crl.A./233/2015 WITH LCR 6 FILES & P.B. 2 NOS.	NARA KANTA DUTTA Versus THE STATE OF ASSAM and ANR,	MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	PP, ASSAM
9	Crl.A./261/2016 WITH LCR 4 FILES & P.B. 2 NOS., FIXED	KAMESWAR SINGH and ANR Versus THE STATE OF ASSAM and ANR,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MSL RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
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18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,18th March 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 6

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1150/2019 FIXED	ABDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR. B U AHMED MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
2	WP(C)/1788/2019 FIXED	MANIK CHAND AND SONS (JEWELLERS) PVT. LTD. AND 2 ORS. Versus THE ADDITIONAL COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, CUSTOMS
3	WP(C)/1801/2019	ASRAFUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/1804/2019	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR. D PEGU	SC, SEC. EDU.
5	WP(C)/1814/2019	RUNA LAILA AND 58 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. K R ISLAM	SC, SEC. EDU. GA, ASSAM
6	WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
7	I.A.(Civil)/941/2019 in WP(C)/1509/2019	PABITRA TAMULY Versus SHOFIQU L ISLAM ANCHARY AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR R ISLAM MR E HUSSAIN	SC, ELEM. EDU MR. M A SHEIKH
	WITH WP(C)/1509/2019	SHOFIQU L ISLAM ANCHARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	SC, ELEM. EDU MR. S H RAHMAN (R4) MR. D A KAIYUM (R4) MR R ISLAM (R4) MR E HUSSAIN (R4)

ORDER (IMPLEADMENT OF PARTY)

8	I.A.(Civil)/920/2019 in WP(C)/6486/2017	TAJAMUL ALI MAZUMDER Versus THE GOVERNING BODY (GB) AND 4 ORS	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, HIGHER EDU GA, ASSAM
	WITH WP(C)/6486/2017	TAJAMUL ALI MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	GA, ASSAM MR.A DHARR-3 MRK K DAS(R-3) SC, HIGHER EDUCATION
<u>ADMISSION</u>				
9	WP(C)/5264/2013 FIXED	SMT. APARAJITA PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.I ALAM MR.T SK	SC, EDU SC, FINANCE
10	WP(C)/1329/2014 FIXED	SMTI PREMADA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR.Y S MANNAN MR.S SARMA	SC, BTADC SC, EDU
11	WP(C)/3462/2014 FIXED	MD. TAJUL ISLAM and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MRJ C BORAH	MS.L N CHOUDHURY MD.M H CHOUDHURY MRN M HAZARIKA MS.M DEORI MR.R ALI MR.S KHAN SC, EDU
	WITH MC/2432/2014 in WP(C)/3462/2014	MRS. SHAJEDA KHATUN and ANR. Versus MD. TAJUL ISLAM and ORS.	MRJ C BORAH	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MR.S KHAN SC, EDU
	WITH			
12	WP(C)/6146/2014 CAVT. NO. 070/2/014	MD. RAHAM ALI Versus THE STATE OF ASSAM AND 5 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MRJ C BORAH SC, ELEMENTARY EDUCATION FOR CAVEATOR
13	WP(C)/6434/2015	ASRAFUL ISLAM and 10 ORS. Versus THE STATE OF ASSAM AND 16 ORS	MR.A M BUZARBARUAH MS.D GHOSH MR.M ISLAM MS. S SAIKIA	MR.M DUTTAR-7 to 17 SC, SECONDARY EDUCATION MR.M C KAKOTI(R-7 to 17)
14	WP(C)/1698/2016 CAVT. NO. 293/2016 CAVT. 293/2016(D/O)	MD. ABDUL AWAL Versus THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.ALHAJJ INAM UDDIN MR.M ALAMGEER	MR.B BANERJEE(R-5) MS.C MOZUMDAR(R-5) MR K UDDIN MR.D F A AHMED R-5 SC, SECONDARY EDUCATION MR.A U AHMED FOR CAVEATOR
15	WP(C)/2561/2016 FIXED	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS.	MR.M K CHOUDHURY MR.N BARUA MR.T N SRINIVASAN MR.A BARKAKATI	SC, T U MR.H C DAS
	WITH			
16	WP(C)/4770/2015	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.N C DAS SC, T U MS.M DEVI
17	WP(C)/7353/2016	GIRISH TALUKDAR and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION
18	WP(C)/7577/2016	MD. MOFIZUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR.B GOGOI MR.T K BORA	GA, ASSAM SC, SECONDARY EDUCATION
19	WP(C)/7696/2016	RAMESH CHANDRA ROY Versus THE STATE OF ASSAM and 5 ORS.	MR.R M DEKA MR.M DAS MR.D CHETIA	SC, EDUCATION

20	WP(C)/3329/2017	HIRA GOSWAMI and 10 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.P K DAS MRN J DAS MR.D BORAH MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, SECONDARY EDUCATION
21	WP(C)/5033/2017	DIPANKAR BHARALI and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.B CHOUDHURY MRS K SARKAR MS.P BORA MS.S DAS	SC, ELEMENTARY EDUCATION GA, ASSAM
22	WP(C)/5717/2017 CAVT. NO. 1370/2017 CAVT. 1370/2017(D/O)	IBRAHIM ALI Versus THE STATE OF ASSAM and 6 ORS.	MR.M KHATANIAR MS.S D SAIKIA MR.P KAKATI	MS. N GOGOI (R4) SC, SECONDARY EDUCATION MRS.K M TALUKDAR(R-7) FOR CAVEATOR MR.P SAIKIA
23	WP(C)/6059/2017	MANSUR AHMED Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	SC, ELEMENTARY EDUCATION GA, ASSAM
24	WP(C)/6815/2017	MAINUDDIN AHMED Versus THE STATE OF ASSAM and 4 ORS.	MD.A MATLIB MR.R DHAR	SC, SECONDARY EDUCATION MR H GUPTA
25	WP(C)/7467/2017	ATULANANDA MEDHI Versus THE STATE OF ASSAM and 12 ORS.	MR.K R PATGIRI MS.C DAS MR.U CHOUDHURY MRS.C DAS	GA, ASSAM MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. A K PURKAYASTHA MS K DEVI MR.S K DAS, MR. M KHAN MR. M KHAN SC, SECONDARY EDUCATION SC, BTC SC, FINANCE
26	WP(C)/2738/2018	HIFJUR RASUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. U N CHATTRY MR. O LASKAR	SC, ASSAM UNIVERSITY SC, HEALTH
27	WP(C)/3285/2018	LAKHI CHAND CHAUHAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. T RAHMAN MR E HUSSAIN	SC, ELEM. EDU MR D GOGOI (R9) MR. R BORA (R9) MR J CHUTIA SC, K A A C MRS A VERMA SC, FINANCE DEPTT.
28	WP(C)/4780/2018	LALIT CHANDRA PAWE Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K MUNIR MR. V A CHOWDHURY MR. L K BORAH	SC, ELEM. EDU GA, ASSAM SC, AG
29	WP(C)/5412/2018	MOHENDRA CH. NATH AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A HUSSAIN MR R ISLAM MS. M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
30	WP(C)/6545/2018 B/O	SAMSUN NEHAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. A AHMED MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM
31	WP(C)/6626/2018	URMILA BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	SC, HIGHER EDU GA, ASSAM MRS. K BARPUZARI (R3, R4) MR. A CHAMUAH (R3, R4) MR. S D ROY (R3, R4) MR. C P SHARMA (R3, R4)
32	WP(C)/281/2019	GAYATRI KHERSA Versus UNION OF INDIA AND 3 ORS.	MR. S SAIKIA	ASSTT.S.G.I.
33	WP(C)/306/2019	ABDUL AOWAL AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

ORDERS

34	WP(C)/7674/2016	INSANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.R M CHOUDHURY MR.R BORAH	SC, SECONDARY EDUCATION
35	Cont.Cas(C)/598/2017	CHANDRA KAMAL BORAH Versus SRI SANJIB KUMAR BHUYAN and ANR.	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MRR KARIM MR.P S BISWAS MR P BANERJEE	MR. D SAIKIA MR. B TALUKDAR MR. S M T CHISTIE
36	Review.Pet./60/2018 WP(C) 5032/2007(D/O)	THE STATE OF ASSAM AND ANR Versus SMTI SIKHA DAS GUPTA (ROY) AND 24 ORS	MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	MR. I H SAIKIA (R1, R3- R19, R21-R23, R25) MR. K KALITA (R1, R3-R19, R21-R23, R25)
37	Cont.Cas(C)/112/2018	RANGMALA ROY NATH Versus SHAMSHER SINGH AND 2 ORS.	MR. P SAIKIA	MR. D SAIKIA MR. M R LASKAR MR. A CHETRY MR. K GOGOI
38	Cont.Cas(C)/149/2018	RIJU SAIKIA Versus LOHIT CHANDRA PATHAK	MR. A SHARIF	DR. B AHMED MR K UDDIN MR. A K AZAD
39	Cont.Cas(C)/266/2018	PRAFULLA KUMAR NATH Versus SH. PRITAM SAIKIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. D SAIKIA (R1 & R2) MS. P CHAKRABORTY (R2) MR. A DEKA MR. N SARMA (R1) MS. N PHUKAN (R2)
40	Cont.Cas(C)/298/2018	SATYALEKHA SAIKIA Versus SANJIB KUMAR BHUYAN	MR. R SARMA MR D HAZARIKA	MR. D SAIKIA MR. A DEKA
41	Cont.Cas(C)/320/2018	RITURANI MOUCHUMEE Versus RAMESH CH. JAIN AND 4 ORS	MR B D DAS MRS R DEKA MR H K SARMA	MR. A DEKA (R2) MR. N SARMA (R3) MS. N PHUKAN (R3)
42	Cont.Cas(C)/337/2018	AKHTAR HUSSAIN Versus PREETOM SAIKIA AND 2 ORS.	MR J PAYENG MS. M BORUAH MR. M A MOON	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR. A DEKA (R1) MR. A DEKA (R1)
43	Cont.Cas(C)/403/2018	DWIPEN CH. KALITA Versus PRITOM SAIKIA AND 3 OS.	MRS. K DEVI MR. M SARMA MS D DAS	MR. D MOZUMDER (R1) MR. S P BHATTACHARJEE (R1) MR. A DEKA (R2)
44	Cont.Cas(C)/420/2018	SRI MULEN CHIRING Versus SRI HANUMAN CHETRI AND 10 ORS.	MR. D C C PHUKAN MS. J GOGOI MR. U BHATTACHARYA MR. T P DAS	MR. B GOGOI (R1, R2) MR P NAYAK (R1, R2)
45	Cont.Cas(C)/441/2018	NAMITA CHAKRABORTY Versus BHABESH DEKA AND ANR	MR. S BANIK MR K K GHOSH	
46	Cont.Cas(C)/571/2018	SMT. HEMA NATH Versus HIRAMAY SEN AND ANR.	MS. P BHATTACHARYA MR. T GOGOI MR. A BORUA	MR. D NATH (R1, R2) MR D KALITA (R1, R2)
47	WP(C)/1434/2018	MUKTI RANI NAMOSUDRA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS J BORAH MS. J GHOSH MR. D BANIA	SC, ELEM. EDU SC, ELEM. EDU MR H R A CHOUDHURY (R5) MR F U BARBHUIYA (R5) MR. J M SULAIMAN (R5)
48	WP(C)/5824/2018	INUMONI GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MRS R DEKA MR. S S GOSWAMI	SC, HIGHER EDU
49	WP(C)/5871/2018	ARUN KUMAR ROUSTRAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI MS N KALITA	SC, HIGHER EDU
50	WP(C)/8159/2018 B/O	AMLANDEEP DAS Versus THE STATE OF ASSAM AND 6 ORS.	MS. N BORDOLOI MR. D S DEKA	SC, HIGHER EDU GA, ASSAM SC, AG MR. P D NAIR (SC, COTTON UNIVERSITY, R4-R6)

51	Cont.Cas(C)/13/2019 FIXED	ABDUR RASID HAZARI Versus PHANINDRA JIDUNG AND ANR.	MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	MR. A DEKA (R1)
52	WP(C)/599/2019	FORIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM MR. U K GOSWAMI (R7) MR R KARIM (R7)
53	WP(C)/666/2019 CAVT. NO.0014/2019	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR. J M SULAIMAN FOR CAVEATOR
54	WP(C)/1204/2019 FIXED	BULA SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MS C MEDHI MR K K MAHANTA MR R DHAR	SC, SEC. EDU. SC, BTADC

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 7

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 63 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7834/2018 FIXED	MONDIP RONJON KHOUND Versus THE STATE OF ASSAM AND 2 ORS.	SC, APSC MR. R PHUKAN	GA, ASSAM
	WITH			
2	WP(C)/7655/2018	MRITUNJAY SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR A M MAZUMDAR MD R ISLAM MR. D N SARMAH	GA, ASSAM SC, APSC
	WITH			
3	WP(C)/8716/2018	ANJU BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MR. P K SHARMA	GA, ASSAM SC, APSC
4	Cont.Cas(C)/141/2019	GHANASHYAM DAS Versus JURI PHUKAN AND ANR.	MRS. K DEVI	
5	Cont.Cas(C)/146/2019	ANJAN MITRA AND 2 ORS. Versus THE SILCHAR MEDICAL COLLEGE AND HOSPITAL AND ANR.	MR P SARMA	
6	WP(C)/410/2019	AMAL CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K MAHAJAN MR. B GOSWAMI	GA, ASSAM
	WITH			
7	WP(C)/8619/2018	GOPAL CH. NATH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI MR. N MAHAJAN	GA, ASSAM
	WITH			
8	WP(C)/412/2019	SUKHIRAM DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K MAHAJAN MR. B GOSWAMI MR. N MAHAJAN	GA, ASSAM
	WITH			
9	WP(C)/1352/2019	NABIN BASKI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI	GA, ASSAM

10	WITH WP(C)/1384/2019	SHYAMAL CH. ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. B GOSWAMI MR. D BORAH MR. A K BARUAH MR A CHOUDHURY MR. N MAHAJAN	GA, ASSAM
11	WP(C)/1555/2019 FIXED	UTPAL PACHANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, HIGHER EDU SC, APSC
12	WP(C)/1712/2019	MANU DAS AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
13	WP(C)/1722/2019	MADAN URANG Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MRS. C DAS	GA, ASSAM SC, AG SC, FINANCE
14	WP(C)/1727/2019	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S DUTTA MS. D MUSAHARY	GA, ASSAM
15	WP(C)/1749/2019	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S DUTTA MS. D MUSAHARY	GA, ASSAM
16	WP(C)/1755/2019	MOUCHUMI HAZARIKA PEGU Versus THE STATE OF ASSAM AND 3 ORS.	MR. D SAIKIA	GA, ASSAM
17	WP(C)/1756/2019	PRAFULLA DEWRI Versus THE STATE OF ASSAM AND 5 ORS.	MR P DEKA MR. R DE	GA, ASSAM SC, EXCISE DEPTT.
18	WP(C)/1759/2019	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S DUTTA MS. D MUSAHARY	GA, ASSAM
19	WP(C)/1760/2019	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, APSC
20	WP(C)/1761/2019	MAINUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	ADDL. AG, ASSAM
21	WP(C)/1762/2019	MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S DUTTA MS. D MUSAHARY	GA, ASSAM
22	WP(C)/1766/2019	LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S DUTTA	GA, ASSAM
23	WP(C)/1767/2019	MARJINA KHATOON Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K SARMA MR H J TAMULI	SR GA, ASSAM
24	WP(C)/1770/2019	DULAL TIOR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T H HAZARIKA MR M CHETIA MR A RASHID	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/1773/2019	BIRAJ KUMAR TALUKDAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K KOTOKY	GA, ASSAM
26	WP(C)/1780/2019	HEMANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR. R SARMAH	SC, HEALTH AND F W
27	WP(C)/1789/2019	NOMAL BORA Versus THE STATE OF ASSAM AND 6 ORS.	MS. M BARMAN MR. M ISLAM	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
28	WP(C)/1794/2019	SAILEN DUTTA DAS Versus THE ASSAM UNIVERSITY AND 4 ORS.	MS. P BORAH MR. S BORTHAKUR	SC, ASSAM UNIVERSITY
29	WP(C)/1803/2019	SWAPAN DEB @ SWAPAN KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS. M MEDHI	GA, ASSAM

ORDER (STAY VACATING)

30	I.A.(Civil)/901/2019 in WP(C)/171/2019	THE INDIAN OIL CORPORATION AND 3 ORS Versus NUPUR HAZARIKA	MR. K N CHOUDHURY MS. R DEKA MISS. R R KAKATI MR. D J DAS	MR A C BORBORA MR P J DUTTA
	WITH WP(C)/171/2019	NUPUR HAZARIKA Versus THE INDIAN OIL CORPORATION AND 3 ORS	MR A C BORBORA MR. B P BORAH MR P J DUTTA	MR. K N CHOUDHURY MS. R DEKA MISS. R R KAKATI MR. D J DAS SC, I O C
	WITH I.A.(Civil)/832/2019 in WP(C)/171/2019	NUPUR HAZARIKA Versus THE INDIAN OIL CORPORATION AND 3 ORS	MR. B P BORAH MR P J DUTTA	SC, I O C
ADMISSION				
31	WP(C)/2984/2017 FIXED	RINGKHAND BRAHMA Versus THE UNION OF INDIA and 5 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM C.G.C. MR. D C BORAH(ASSTT. S.G.I.) R-1-6
32	WP(C)/3900/2017	RAFIQUL HUSSAIN and 2206 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J TALUKDAR MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH WP(C)/4291/2018	ABHIJIT GOGOI AND 536 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR D BARMAN MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	GA, ASSAM MR. B GOSWAMI SC, WATER RESOURCE SC, FINANCE DEPTT.
34	WP(C)/4773/2017 B/O	SILCHAR MEDICAL COLLEGE and HOSPITAL CONTRACTUAL WORKERS and EMPLOYEES UNION and 6 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.A K DUTTA MR A R BHUYAN MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM SC, HEALTH SC, FINANCE
35	WP(C)/6129/2017 B/O	PRABAL RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUA MR.A BARKATAKI MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM
36	WP(C)/7342/2017 FIXED	DIPANKAR DAS Versus THE UNION OF INDIA and 3 ORS.	MS.R R RAJKUMARI MR.A AHMED MS.D GOSWAMI	MR.R P KAKOTI(Sr.Adv.)(R-2) MR.A K DUTTA(R-2) MS. N SHYAMAL MR.S SUTRADHAR(R-2) SC, IIT MS. P BORGHAIN ASSTT.S.G.I.
	WITH I.A.(Civil)/1453/2018 in WP(C)/7342/2017	SHRI DIPANKAR DAS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI	ASSTT.S.G.I. SC, IIT
37	WP(C)/7981/2017 B/O	ABHISHEK BHATTACHARJEE Versus THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN MR.M DEKA MRS M ABDULLAH P MR.S HOQUE	GA, ASSAM
38	WP(C)/8039/2017 FIXED	SADDAM KHANDAKAR and 2 ORS. Versus THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
39	WP(C)/5/2018 FIXED	ANADHIR RANJAN PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON	GA, ASSAM MR. S S ROY SC, FINANCE DEPTT.
40	WP(C)/1506/2018 B/O	CHANDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P SARMAH MR. S K SINGHA MR. S UPADHAY MR. B KUMAR	MR C BARUAH (SC, AG) MR. R BORPUJARI (SC, FINANCE DEPT.) MR. P N GOSWAMI (SC, PHE)

41	WP(C)/1805/2018	GUNAJIT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR A K BARUAH MR A CHOUDHURY MR. D BORA	GA, ASSAM SC, HEALTH
42	WP(C)/2915/2018 B/O	GANDIB SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. P SARMAH MS R D KAKATI MR G DAS MR. S K SINGHA MR. S UPADHAY	MR. S P CHOUDHURY ASSTT.S.G.I.
43	WP(C)/2958/2018 FIXED	PANKAJ KUMAR BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHAMUAH MS. N DEKA MS. S SARMA MR. S D ROY MR. C P SHARMA MR. K BARPUJARI	MR. S S ROY(R-6)
44	WP(C)/2988/2018 B/O	ALAL AHMED LASKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S RAHMAN MR. S HAQUE MS. A BORUAH MR. M DEKA	GA, ASSAM
45	WP(C)/3858/2018 FIXED	MAJIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	GA, ASSAM MR A D CHOUDHURY (R4) MR. D CHOUDHURY (R4) MR. P DUTTA (R4) MS. A DUTTA (R4) MR. T CHAKRABORTY (R4)
46	WP(C)/3945/2018 B/O	ACHINTA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S B SARMA MS. K CHOUDHURY	GA, ASSAM
47	WP(C)/4593/2018 FIXED	MUKUT SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	GA, ASSAM MR. A K TALUKDAR (R6) MR. S ISLAM (R6) SC, FINANCE
48	WP(C)/4648/2018 FIXED	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
49	WP(C)/7485/2018 FIXED	SAIDUL ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST
50	WP(C)/7512/2018 CAVT. NO.1190/2018 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS F BEGUM MS. B CHAKRABARTTY	MR. L MOHAN MS. K JAIN (R6) SC, FOREST MR. P UPADHYAY (R6) FOR CAVEATOR
51	WP(C)/7950/2018 FIXED	RUPALI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. S K MEDHI MS B PHANGCHOPI	MR. P N GOSWAMI SC, P H E
52	WP(C)/8035/2018 FIXED	ZAMIL AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	SC, IWT SC, PENSION SC, FINANCE DEPTT.
53	WP(C)/8624/2018	DEBAJANI GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	GA, ASSAM MR. N DEKA (R7) MR. M CHETIA (R7)
54	WP(C)/8747/2018 FIXED	ADALAT SINGH Versus THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. M A ISLAM MR. A ISLAM	GA, ASSAM SC, FINANCE DEPTT.
55	WP(C)/8875/2018 FIXED	JON MAHANTA Versus THE ORIENTAL INS. CO. LTD. AND 2 ORS		MR SISHIR DUTTA (R1, R2) MR. C SHARMA (R1, R2) ASSTT.S.G.I. MR. SIDHANT DUTTA (R1, R2)
56	WP(C)/76/2019 FIXED	SABITA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR I RAFIQUE MD B ZAMAN	GA, ASSAM
57	WP(C)/237/2019 B/O	ANANDA TOKBI Versus THE STATE OF ASSAM AND 2 ORS.	MR D N BHATTACHARYYA	GA, ASSAM

58	WP(C)/467/2019 FIXED	MANAM PATIR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION
ORDERS				
59	Cont.Cas(C)/529/2017 FIXED	NIRMAL ROY CHOUDHURY Versus KUMUD CH. DEKA and ORS.	MR. S SARMA MS. J BORTHAKUR MR. P B MAZUMDER	MR. P N GOSWAMI (R2, R3) MR. I KALITA MR. K R PATHAK
60	WP(C)/5646/2017 FIXED	FARUK ALI AHMED Versus THE STATE OF ASSAM and 5 ORS.	MR.S SARMA MR.G GOSWAMI MS B DEVI MS.T KALITA	GA, ASSAM DR. B U AHMED MR. N HAQUE MR. A RAHMAN MR. S R BARBHUIYA MR M HUSSAIN SC, P H E
61	Review.Pet./84/2018	CO-ORDINATION COMMITTEE OF PRIVATION MIS -RULES VICTIMIZED EMPLOYEES Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA MS D DAS	GA, ASSAM SC, INDUSTRIES
62	Review.Pet./185/2018 WP(C) 1523/2010(D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD Versus SUKHEN KANWAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	MR. H RAHMAN (R1) MR I HASIEB (R1)
63	WP(C)/3964/2018 B/O	BIJOY MANDAL Versus THE STATE OF ASSAM AND 6 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR N DUTTA (R6) GA, ASSAM MR G J SAIKIA (R6)
64	WP(C)/6895/2018 FIXED	KHALILUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 15 ORS.	MR H I CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA	MS. N MODI (R3, R4) GA, ASSAM MR SISHIR DUTTA (R3, R4) MR. C SHARMA (R3, R4)
65	WP(C)/7070/2018 FIXED	NARAYAN GOWALLA AND 10 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. R HAZARIKA MR. S BORTHAKUR MR. C CHAKRAVARTY MR S SARMA MS. S KAKOTI	MR. B GOGOI SC, HEALTH
WITH				
66	WP(C)/6662/2018	NUR ISLAM AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H AHMED MR. P MAHANTA MR. R B GOHAIN	SC, HEALTH
WITH				
67	WP(C)/7688/2018	NIKUMONI DEURI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE MS. J CHETRY MS. N THAPA	SC, HEALTH
WITH				
68	WP(C)/7692/2018	SANJAY PAYENG Versus THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	SC, HEALTH
69	WP(C)/7193/2018 FIXED	SUKUR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S U AHMED MR A HAWARI	GA, ASSAM MR. S BORTHAKUR (R-7) SC, REVENUE
70	WP(C)/7469/2018	HASIMA BEGUM @ HASIMA BIBI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MR. A WAHAB MD. I H KHAN	
71	I.A.(Civil)/320/2019 in WP(C)/31/2019	AMAL KANTI DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	MR. S S ROY
WITH				
	WP(C)/31/2019	AMAL KANTI DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK MR. B J GHOSH	GA, ASSAM
72	I.A.(Civil)/568/2019 in WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH MR P BHARDWAJ	MR. A K THAKUR MR. R BORA SC, PERSONAL DEPT. SC, UPSC

WITH
WP(C)/770/2018

HITESH DEV SARMA AND 5 ORS
Versus
THE STATE OF ASSAM AND 14 ORS

MR. M K CHOUDHURY
MR. A BARKATAKI
MR. N BARUAH
MR P BHARDWAJ
MR. T N SRINIVASAN

GA, ASSAM
MR. S S ROY(R-6)
MR. D NATH(ASGA, R- 1,3-
5)
MS. S KEMPRAI
MR. A THAKUR(R-2)

73 I.A.(Civil)/729/2019
CONT.CASE(C) 537/2017(D/O),
CONT.CASE(C) 215/2018(D/O),
FIXED
in Cont.Cas(C)/537/2017

MD. MOSTAFA ALI AND 2 ORS.
Versus
DR. J. B. EKKA and 3 ORS.

MR. I H SAIKIA
MR. K KALITA

SC, PNRD
MS. A VERMA

WITH
I.A.(Civil)/728/2019

DHARU NATH DEKA AND ANR.
Versus
CHAHAN DOLEY AND 5 ORS.

MR. I H SAIKIA
MR. K KALITA
MR. M R CHOUDHURY

SC, PNRD
MS. A VERMA

74 WP(C)/958/2019
FIXED

NAZNIN AHMED
Versus
THE STATE OF ASSAM AND 4 ORS

MR. S N TAMULI
MS. A BEGUM

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 05-03-2019
TO 03-05-2019, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	Arb.A./12/2016 CAVT. NO. 1034/2014 (AT 10:30 A.M.)	UNION OF INDIA and ANR Versus M/S JYOTI FORGE and FABRICATION	MRS. UMA CHAKRABORTY, SC, N.F.RLY. MR.D BARMAN DR.B N GOGOI MR.B GOGOI MS. M CHATTERJEE MR.G TAMULI MS. K KALITA MS. M ACHARYYA MS R BARUA	MR.M BISWAS MS B DEVI FOR CAVEATOR
ADMISSION				
2	CRP/4/2017	GURU GOBINDA RAJKHOWA and ANR. Versus MD. AFJAL HUSSAIN and 2 ORS.	MR.K BHATTACHARJEE MS.P BHATTACHARYA MR.D BANERJEE MR.S DEY	MR.H DEKA(R- 1&2) MR.A HUSSAIN(R- 1&2) MR.D HAZARIKA(R- 1&2) MR.R SARMAR- 1and2
3	FAO/15/2017	MD ABDUL HAQUE LASKAR Versus SMT PRONITA BARKAKATI and 6 ORS	MR. E AHMED MR.L R MAZUMDER MS.P S LASKAR MR.H A TALUKDAR	MR.K SINGHAR- 1-6 MR.K MIRA(R-7) MR.D GOGOI(R- 1-6) MRS. P BARUAH(R- 1-6) MR.A K SINHA(R- 1-6)
4	MFA/41/2017 CAVT. NO. 924/2016 WITH LCR	UNION OF INDIA and ANR, Versus M/S MANAS SALT IODIZATION INDUSTRIES PVT. LTD.,	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY	MR.K P MAHESWARI FOR CAVEATOR
5	WITH MFA/87/2016	UNION OF INDIA and 2 ORS Versus M/S MEGHA TECHNICAL and ENGINEERS PVT LTD	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY SC, NF RLY MS.M ACHARYYA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A.(Civil)/2339/2016 in MFA/87/2016	UNION OF INDIA and 2 ORS Versus M/S MEGHA TECHNICAL and ENGINEERS PVT LTD	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MS.M ACHARYYA MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

6	WITH MFA/30/2017 CAVT. NO. 1095/2016	UNION OF INDIA and ANR Versus M/S J.K. AVATAR PRIVATE LTD	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI FOR CAVEATOR
7	WITH MFA/42/2017	UNION OF INDIA and 2 ORS Versus M/S S.D. EASTERN BHUTAN COALS CO LTD and ANR	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY MS.M ACHARYYA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
8	Tr.P.(C)./52/2017	SMT. MIRA BOSE @ MIRA BOSU and 5 ORS. Versus SMT. TANUSHREE PAUL and 4 ORS.	MR.S C BISWAS MR.A DAS MS.J BORA MS.K L R YANTHAN MS.U NANDA	MR.P P DUTTA(R-1) MS.M KALITA(R-1) MR.A BARUA(R-1)
9	CRP(I/O)/355/2017	ANUARA DEWAN and 2 ORS Versus THE COLLECTOR OF KAMRUP and ANR	MS. N S THAKURIA	GA, ASSAM MR. B SARMA (R2, SC, RAILWAYS) MS. M CHATTERJEE MR. B SARMA MS. K KALITA MS. M ACHARYYA MS. R BARUAH
10	MFA/19/2018	UNION OF INDIA Versus BULBULI BEGUM	MR. B SARMAH	
11	CRP(I/O)/33/2018	JYOTISH CHANDRA DAS Versus THE ABHAYAPURI WHOLESAL E CONSUMERS CO-OPERATIVE SOCIETY LTD.	MR. P SARMAH MS. R CHOUDHURY MS. S S ZIA	MR. S K SAHARIA MR. P N GOSWAMI (R4) MR. P C NATH
12	Tr.P.(C)./37/2018	SMTI. KALPEE KASHYAP @ KALPEE KAMAL KOCH Versus DEVAJEET BARUAH	MR. R PHUKAN MR. D J DAS	
13	MFA/55/2018	SMT SABITA ROY Versus UNION OF INDIA	MR D C K HAZARIKA MR. S DEKA MR. B DAS MS J KALITA MR.H G BARUAH	SC, NF RLY
14	CRP(I/O)/128/2018	M/S. ADVANTAGE Versus PRIYAMADA MEDIA AND INFORMATION PVT. LTD. AND ANR.	MR. R K BHATRA MR. B D DEKA MS P HUJURI	
15	CRP(I/O)/208/2018	SANKAR PRASAD PATUWA Versus ABDUR RASHID @ MD. ABDUL RASHID AND ANR.	MR. T K BHUYAN MR. J DEKA MR S SARMA	MS. P BHATTACHARYA (R1 & R2) MR. A BORUA (R1 & R2) MR. N I CHOWDHURY (R1 & R2)
16	CRP(I/O)/248/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. AND ANR. Versus HAMIDA BEGUM AND 9 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. I ISLAM B J GHOSH	
17	CRP(I/O)/388/2018	BOIKHYA CH GOGOI Versus M/S. SADIYA INDANE SERVICE AND 2 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR G P BHOWMIK (R1-R3) MS M KALITA (R1-R3) MS P CHETIA (R1-R3)
18	FAO/2/2019	SMTI SHARBANI DAS DUTTA Versus SHRI TUSHAR KANTI DAS	MS.A BEGUM MR M AHMED MR. S N TAMULI MS.P K ZANNAT MR.N Z AHMED	MR B SHARMA MR.S SHARMA

ORDERS

19	MFA/66/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SMTI. HEMANTI PASWAN AND ANR.	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	
20	CRP(I/O)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. Versus PURNIMA DEVI and 16 ORS.	MS.A BEGUM MS.S PARBIN MS.F AHMED	GA, ASSAM MR.A C SARMA Sr. Adv., R- 1and2 MR.B HALDAR(R- 1&2)
21	MFA/75/2017 WITH LCR	UNION OF INDIA Versus M/S DINESH SALES CORPORATION	MR.D K DEY MS.U NANDA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
22	MFA/133/2017 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT HAJERA KHATUN and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.H ALI(R-2)
	WITH I.A.(Civil)/2298/2017 in MFA/133/2017	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT HAJERA KHATUN and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
23	MFA/172/2017 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. RUPCHAN ALI and ANR,	MR.A AHMED	MS U DAS MR.D DUTTA
24	MFA/38/2018	NATIONAL INSURANCE CO. LTD Versus SRI PRAMUD BORDOLOI AND ANR	MR. R K BHATRA MS. A BORA MS P HAJURI MR A SAIKIA	
25	FAO/39/2018	CENTRAL BANK OF INDIA Versus SRI BIKASH SHARMA AND 4 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	MR. B. DUTTA (R1, R5) MR. S DEKA (R1, R5) MS. J BORO (R1, R5) MR D TUMUNG (R1, R5)
	WITH I.A.(Civil)/2440/2018 in FAO/39/2018	CENTRAL BANK OF INDIA Versus SRI BIKASH SHARMA AND 4 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	
	WITH			
26	CRP/95/2018	CENTRAL BANK OF INDIA Versus BIKASH SHARMA AND 4 ORS.	MR. S CHAMARIA MR. M ALI	MR. B. DUTTA (R1, R5) MR. S DEKA (R1, R5) MS. J BORO (R1, R5) MR D TUMUNG (R1, R5)
27	MFA/94/2018	ORIENTAL INSURANCE COMPANY LTD Versus MD ABDUL KALAM AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY (R1) MS. A DUTTA (R1) MR. A DHANUKA (R1) MR. S KHAN (R1)
28	MFA/105/2018	CHAYARUN NESSA Versus THE UNION OF INDIA	MR D C K HAZARIKA MR. B BARMAN MS J KALITA	
29	MFA/118/2018 WITH LCR	SMT MALATI BRAHMA Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMAH SC, NF RLY
	WITH			
30	MFA/119/2018	SMT DULUD NARZARY Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR B SHARMA SC, NF RLY
	WITH			
31	MFA/122/2018	SMT RAHILA BEGUM Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMA SC, NF RLY
	WITH			
32	MFA/123/2018	SMT LALITA RABHA Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS P DASGUPTA	MR. B SARMAH MR B SARMAH SC, NF RLY
	WITH			
33	MFA/124/2018	SMT PRAMILA BISWAS Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MR. S P DAS	MR B SARMAH SC, NF RLY

34	WITH MFA/126/2018	MUNIA CHOUHAN Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMAH MR. B SARMA SC, NF RLY
35	MFA/158/2018	SMT TARIKAN BIBI Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
36	MFA/177/2018	EMPLOYEES STATE INSURANCE CORPORATION and 4 ORS Versus M/S BADRI TEA COMPANY PVT LTD.	MR. K K NANDI MS. P BURAGOHAIN MR. A J GHOSH MISS. P KALITA	
37	MFA/182/2018	THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION and ANR, Versus INDIAN OIL CORPORATION LTD. (ASSAM OIL DIVISION) and ANR	MR. K K NANDI MS. B SARKAR MR. P MUKHERJEE	S N SARMA (R1) MR. A SARMA MS. N SARMA MR. M HUSSAIN (R1) MR. K KALITA (R1) SC, IOC
38	I.A.(Civil)/3248/2018 in MFA/72/2015	MD. SUBUDDIN @ SHABUDDIN Versus UNION OF INDIA	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN	MRS U CHAKRABORTY SC, RAILWAY
	WITH MFA/72/2015	UNION OF INDIA Versus MD SUBUDDIN	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN
39	I.A.(Civil)/4141/2018 in LA.App./274198/2016	AIRPORT AUTHORITY OF INDIA Versus SMTI. DIPALI KALITA and 2 ORS.	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MRS. M D CHOUDHURY
	WITH LA.App./274198/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SMTI DIPALI KALITA and 2 ORS	MR. P K BORAH MR.S BORTHAKUR	
	WITH I.A.(Civil)/3381/2017	AIRPORT AUTHORITY OF INDIA Versus DIPALI KALITA and 2 ORS.	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
40	I.A.(Civil)/4183/2018 FIXED in FAO/57/2018	SHRI DILIP KUMAR DEKA Versus SHRI TUTU KUMAR SARMAH	MR. M TALUKDAR MS. B PEGU	MR. S DEKA
	WITH FAO/57/2018 CAVT. NO. 1103/2018	SHRI DILIP KUMAR DEKA Versus SHRI TUTU KUMAR SARMAH	MR. M TALUKDAR MS. M TALUKDAR MS. B PEGU	MR S DEKA MS. J BORO MR D TUMUNG FOR CAVEATOR
41	CRP(I/O)/40/2019 FIXED	CHOTU DEVI YADAV AND 2 ORS. Versus JAMUNA PRASAD KOIRI AND ANR.	MR. N C DAS MR. A DAS MS. M BORAH MS. M DEVI	MR. S P CHOUDHURY (R1) MR. A S DHILLON (R1)
42	CRP(I/O)/45/2019 FIXED	NATIONAL INSURANCE CO. LTD. Versus DILIP MANDAL @ DILIP KUMAR MANDAL AND 2 ORS.	MRS. S ROY MS. I DAS	
43	I.A.(Civil)/495/2019 in CRP(I/O)/224/2018	FORIDA BEGUM AND 4 ORS Versus AKHTAR AHMED AND ANR	MR. M A SHEIKH MS J H CHOUDHURY MR. M R Z CHOUDHURY MD. H BHUYAN	MR. A BISWAS
	WITH CRP(I/O)/224/2018	AKHTAR AHMED AND ANR. Versus FORIDA BEGUM AND 5 ORS	MR. A BISWAS MR H DAS MR R KALITA	MR. M A SHEIKH (R1-R4, R6) MS J H CHOUDHURY (R1- R4, R6) MR. M R Z CHOUDHURY (R1-R4, R6) MD. H BHUYAN (R1-R4, R6)
44	I.A.(Civil)/723/2019 in Intest.Cas./15271/2018	SMTI LILA DEVI Versus SMTI MOINA ENGLENGPI AND 5 ORS	MR. U SAIKIA MR. R K NATH	

WITH
Intest.Cas./15271/2018
(Filing Number)

SMTI LILA DEVI
Versus
SMTI MOINA ENGLENGPI AND 5 ORS

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,18th March 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(CrI.)/165/2019 in CrI.Pet./60/2019	ARUP DA @ BIKRAM ASSAM Versus THE STATE OF ASSAM AND ANR	MS. P BORAH MS. B M LAHKAR MR. S BARTHAKUR	PP, ASSAM
	WITH CrI.Pet./60/2019	THE STATE OF ASSAM Versus ARUP DAS @ BIKRAM ASSAM AND ANR.	MR. N K KALITA	MR. B K DAS (R1) MD A RAHMAN (R1) MS. N CHOUDHURY (OP2) MR. M BORAH (OP2) MR. A KHOUND (OP2) MS S SARMA HAZARIKA (OP2) MR H P GUWALA (R1) MS. Y S PHOM (OP2) MR. G C DEKA (R1)
2	WITH CrI.Pet./58/2019	THE STATE OF ASSAM Versus AJANTA KALITA AND ANR.	MR. N K KALITA ADDL PP,ASSAM	MR. A K BHUYAN (R2) MR. B K DAS (R1) MD A RAHMAN (R1) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MR H P GUWALA (R1) MS. Y S PHOM (R2) MR. G C DEKA (R1)
ORDER NO STEPS				
3	CrI.A./130/2018 WITH LCR 3 FILES	MAHIZUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
4	CrI.A./55/2019 WITH LCR 4 FILES	MD ABDUL AZIZ Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
5	CrI.A./74/2019	SRI DIPAK KALITA Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	SC, CBI

ADMISSION

6	Crl.Pet./572/2014 WITH LCR 4 FILES	DR. TARUN KR. DEORI Versus SMT. PURNIMA DEORI and ANR.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.P J SAIKIA MR.R S MISHRA
7	Crl.Pet./335/2016 FIXED	PRANTIK SHARMA Versus THE STATE OF ASSAM AND ANR	MR.A K DAS MS.H B BARUA	MR.K D SARMA(R-2) PP, ASSAM
8	Crl.Rev.P./409/2016	TAPAN GOGOI Versus SMT. REKHA GOGOI	MR.B BORA MR.A BARUA	MR.R PHUKAN
9	Crl.Pet./427/2016 WITH OFFICE NOTE, FIXED	AYESA BEGUM @ DEEPA DAS and ANR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR J RAHMAN	PP, ASSAM
10	Crl.Pet./440/2016	RAJA DAS Versus THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	MR.D BARUAH(R-2) MS.M SONOWAL(R-2) PP, ASSAM
11	Crl.Pet./907/2016	SMTI. SMITAKSHI BARUAH GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR.P KATAKI MS.R BEGUM MS.M DEVI	MR.P GOSWAMIR-2 MR.D SHARMA(R-2) MR.A KAKATI(R-2) PP, ASSAM
12	Crl.Rev.P./130/2017	UMA SHANKAR MISHRA Versus SAURAV NATH and 2 ORS	MR.D GOSWAMI	MR.M C PATIR R- 1and2 MR.P S LAHKAR(ADDL. P.P.) MR.F KHAN(R- 1&2)
	WITH I.A.(Crl.)/856/2017 in Crl.Rev.P./130/2017	SAURAV NATH and ANR Versus UMA SHANKAR MISHRA	MR.F KHAN	MR.D GOSWAMI
13	Crl.Pet./398/2017 WITH LCR 1 FILE	MEGHRAJ UPADHYAYA Versus YADAV UPADHAYA and ANR.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR. D MAZUMDAR	MS.B DASR-1 PP, ASSAM MS.N UPADHYAY(R-1)
14	Tr.P.(Crl.)/5/2018	ANIMA DEBNATH Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MR. P TELI	MR. S BISWAS R2 PP, ASSAM
15	Tr.P.(Crl.)/39/2018	ABANTI DEY Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	MR G N SAHEWALLA (OP2) MR. P BORA (OP2) MR. P DEKA (OP2) MS. S KATAKEY (OP2) MS. S. TODI (OP2) PP, ASSAM
16	Crl.A./87/2019 B/O	SRI NIREN BAGWAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR. A S DHILLON	PP, ASSAM
	WITH I.A.(Crl.)/158/2019 in Crl.A./87/2019	NIREN BAGWAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY MR. A S DHILLON	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/3390/2018	AMRIT SEN Versus THE STATE OF ASSAM	MR. K K BHATTACHARYYA MR G J SAIKIA	PP, ASSAM
	WITH			
18	AB/3392/2018	SONALI SEN Versus THE STATE OF ASSAM	MR. K K BHATTACHARYYA MR G J SAIKIA	MR. P N GOSWAMI (FOR INFORMANT) MR. I KALITA (FOR INFORMANT) MR. K P PATHAK (FOR INFORMANT) PP, ASSAM

19	AB/3452/2018 FIXED	SANDIP MAJUMDAR @ SANDIP NANDI MAJUMDAR Versus THE STATE OF ASSAM	MD R ALI MR. D BORA MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
20	AB/144/2019 FIXED	RIAJAT ALI Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
21	AB/369/2019 FIXED	SUMIT KUMAR SOGANI Versus THE STATE OF ASSAM	MR. K K BHATTACHARYYA MR. D BORA	PP, ASSAM
22	AB/473/2019 FIXED	RAMANI RAJBONGSHI Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MR. D K BHATTACHARYYA MR S HUSSAIN	PP, ASSAM
ORDERS				
23	Crl.Pet./905/2013	SMTI DIPANJALI BHUYAN and ANR. Versus THE STATE OF ASSAM AND ANR	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	PP, ASSAM
24	Crl.Pet./829/2014	SUJIT KUMAR GHOSH Versus THE STATE OF ASSAM AND 10 ORS	MR.S C BISWAS MS.K L R YANTHAN MR.S BISWAKARMA MR.S S DUTTA	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI PP, ASSAM
25	Crl.A./14/2016 WITH OFFICE NOTE & LCR 5 FILES	MD SADIK ALI @ SADEK ALI Versus THE STATE OF ASSAM AND ANR.	MR.N ZAMAN MR.A GANGULY MR. S A AHMED MR.A BORA MISS M GOGOI MS. D SWARGIARY	PP, ASSAM PP, ASSAM
26	Crl.Rev.P./196/2016 WITH LCR 2 FILES	INDRA NATH GOGOI Versus SMT. MINA CHETIA GOGOI and ANR.	MR.A SARMA MRM K ROY	PP, ASSAM
27	Crl.A./259/2016 WITH OFFICE NOTE & LCR 5 FILES	RAJA DUSHAD Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
28	Crl.Pet./614/2016 WITH OFFICE NOTE, FIXED	NARAYAN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR.A M BUZARBARUAH MR. J H SAIKIA	PP, ASSAM
29	Crl.Pet./688/2016 FIXED	SUBIR KR. DAS Versus THE STATE OF ASSAM AND ANR	MRA KUNDU	PP, ASSAM
30	Crl.Rev.P./191/2017 WITH LCR 3 FILES	KAMALUDDIN Versus THE STATE OF ASSAM and ANR.	MR.J C GOGOI MR.K KALITA MR.N GOGOI MR.H KAKATI	PP, ASSAM
31	Crl.A./198/2017 WITH OFFICE NOTE & LCR 2 FILES	SRI BIMAL DUTTA Versus MR IEARUDDIN AHMED and ANR	MR.A SATTAR MS.N BARMAN MR.Z MUKIT	
32	Crl.A./77/2018 WITH LCR 5 FILES	SANJIB KR. GHOSH Versus THE STATE OF ASSAM AND ANR	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/194/2018 in Crl.A./77/2018	SANJIB KR. GHOSH Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MS. A HUSSAIN MR R ISLAM	PP, ASSAM
33	Crl.A./138/2018 WITH LCR 2 FILES	MD EYASHIN ALI @ EYASIN ALI Versus UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MOLLAH	ASSTT.S.G.I.

34	WITH Crl.A./145/2018	MD SAIFUDDIN AHMED @ MD SAIFUDDIN Versus UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MULLA	ASSTT.S.G.I.
35	Crl.A./173/2018 WITH OFFICE NOTE & LCR 4 FILES	KAUSHALAYA SINGHA Versus THE STATE OF ASSAM AND ANR.	MR.B J MUKHERJEE MR. S BISWAS	MR. K BORUAH (OP2) MR. K ROY (OP2) MR. P BORDOLOI (OP2) PP, ASSAM
36	Crl.A./361/2018 WITH OFFICE NOTE & LCR 1 FILE	SMT BELA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR. A MALIK	PP, ASSAM
37	I.A.(Crl.)/562/2018 WITH OFFICE NOTE & LCR 6 FILES in Crl.A./230/2018 WITH Crl.A./230/2018	MD NIZAM ALI Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR. M K ALI	PP, ASSAM
38	I.A.(Crl.)/617/2018 WITH LCR 1 FILE in Crl.A./306171/2017 WITH Crl.A./306171/2017 (Filing Number)	MD NIZAM ALI Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR. M K ALI	PP, ASSAM
	WITH Crl.L.P./103/2018	SRI NAKUL CH. PAUL Versus THE STATE OF ASSAM AND ANR	L R MAJUMDAR MR. I HUSSAIN MR E AHMED	PP, ASSAM
39	I.A.(Civil)/4212/2018 in Rev.Pet. 171/16(D/O) & RFA 27/2004(D/O) in Review.Pet./171/2016	M/S. HUMANOID LABORATORIES and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS	MR. S P ROY MR A K RAI	GA, ASSAM
40	I.A.(Crl.)/30/2019 WITH LCR 5 FILES in Crl.A./13/2019 WITH Crl.A./13/2019	SHRI PRADIP CHANGMAI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. G LAHAN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
41	Crl.A./38/2019 WITH OFFICE NOTE & LCR 4 FILES WITH I.A.(Crl.)/78/2019 in Crl.A./38/2019	SHRI PRADIP CHANGMAI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. G LAHAN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
42	Crl.A./38/2019 WITH OFFICE NOTE & LCR 4 FILES WITH I.A.(Crl.)/78/2019 in Crl.A./38/2019	NOOR MAHAMMAD Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MR. A BARUAH MR. J P MORE	PP, ASSAM
43	I.A.(Crl.)/38/2019 in Crl.A./37/2019 WITH Crl.A./37/2019 (Filing Number)	NOOR MAHAMMAD Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MR. A BARUAH MR. J P MORE	PP, ASSAM
44	I.A.(Crl.)/38/2019 in Crl.A./37/2019	MD BABUL ALI Versus THE STATE OF ASSAM	MR B SHARMA MR S SHARMA	MR J HUSSAIN (R2) PP, ASSAM MR. L HUSSAIN (R2)
43	Crl.A./43/2019 WITH OFFICE NOTE & LCR 4 FILES	MD BABUL ALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHOUDHURY MD R ALI MR. P K DAS MR N J DAS	PP, ASSAM
44	I.A.(Crl.)/88/2019 WITH LCR 5 FILES in Crl.A./41/2019	SRI SUJIT BISWAS @ TUKU Versus THE STATE OF ASSAM AND ANR	MR A KUNDU	PP, ASSAM

	WITH CrI.A./41/2019	SRI SUJIT BISWAS @ TUKU Versus THE STATE OF ASSAM AND ANR	MR A KUNDU	PP, ASSAM
45	I.A.(CrI.)/120/2019 WITH LCR 4 FILES in CrI.Rev.P./190/2016 WITH CrI.Rev.P./190/2016	SMTI. PALLABIKA BORA Versus RAJU BORA	MR B D DAS MR. D NATH	MR. B BORA
		RAJU BORAH Versus SMTI. PALLABIKA BORA	MR.B BORA MR.A BARUA	MR.B D DASSOLE RESPDT. MR. D NATH(SOLE RESPDT.) MS.S G BARUAH(SOLE RESPDT.) PP, ASSAM
46	I.A.(CrI.)/129/2019 WITH OFFICE NOTE in CrI.A./10816/2018 WITH CrI.A./10816/2018 (Filing Number) WITH CrI.L.P./10/2019	RAHIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS RAHIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS RAHIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MR. M ISLAM MS F N AHMED MR. N UDDIN MR. M ISLAM MS F N AHMED	MR. I A HAZARIKA (R2,R3,R4) PP, ASSAM MR. H K NATH (R2,R3,R4) PP, ASSAM
47	I.A.(CrI.)/212/2019 CrI.A./339/2018 (D/O) in CrI.A./339/2018	SMTI JYOTI SHARMA Versus THE STATE OF ASSAM and ANR	MR. R DEKA MR. A K SARMA MR. D KAKOTI	PP, ASSAM
HEARING				
48	CrI.M.C./625/2008 WITH LCR 2 FILES	SRI RAMESWAR PRASAD Versus SRI CHATTU SAHU and ORS	MR.S C BISWAS MR.S DAS MSR RANGMAI MR.H CHANDA	MR.T J MAHANTA MR.P P DUTTA PP, ASSAM
49	CrI.Rev.P./10/2010 WITH LCR 6 FILES	RAJU GOGOI Versus THE STATE OF ASSAM	MR.PARAG J SAIKIA	PP, ASSAM
50	CrI.Rev.P./67/2010 WITH LCR 7 FILES	RAJEN SAIKIA Versus THE STATE OF ASSAM	MS. B SARMA (Amicus Curiae) MISS.B M CHHETRI MR.M P SARMA	PP, ASSAM
51	CrI.A./111/2010 WITH LCR 2 FILES	HIRU DAS, Versus RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS PP, ASSAM I LAHIRI A A MIR
52	CrI.Rev.P./242/2010 WITH LCR 3 FILES	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
53	CrI.A./90/2011 WITH LCR	PHANIDHAR BORA Versus THE STATE OF ASSAM,	MR.N J DUTTA MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
54	WITH CrI.A./98/2011	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
55	WITH CrI.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MR.K BHATTACHARJEE MR.J C BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 11

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP THE ADDITIONAL
HEARING LIST DATED 25-02-2019 TO 29-03-2019
ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6800/2018 WITH LCR	BANESA KHATUN @ BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR. K M HASSAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/7501/2018 WITH LCR	HALIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI MR. S DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/7546/2018	JARINA KHATOON Versus UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/7586/2018 WITH LCR	JAHIR UDDIN @ JAHIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. M ISLAM MR. F A HASSAN MS A BORAH	ASSTT.S.G.I.
5	WP(C)/7872/2018 WITH LCR	ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/7894/2018 WITH LCR	ASAR ALI @ ANSAR ALI AND 5 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

7	WP(C)/7910/2018 WITH LCR	SAHEB ALI @ CHAHEB ALI @ BABLU ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MRS. R CHETRI MR. W RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/7989/2018 WITH LCR	SARAMJAN @ SARAMJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. B U LASKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/8584/2018 WITH LCR, FIXED	PHONI MALO DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. P S BISWAS MS A PARVEEN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/8585/2018 FIXED	SMT. SATI BAISHYA @ SATI MITRA @ SARASWATI BAISHYA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MR. P S BISWAS MS A PARVEEN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/8630/2018 FIXED	JAYNAL KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI MR. M P BORAH	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/8634/2018 WITH LCR, FIXED	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/1633/2019	HABEJ ALI @ HABE Versus THE UNION OF INDIA AND 6 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/1703/2019	TARABANU BEGUM @ TARABHANU KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/1704/2019	RAMDHAR CHOUHAN @ RAMADHAR CHOUHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/1706/2019	RAHIM ALI @ ABDUL RAHIM MONDAL Versus THE UNION OF INDIA AND 6 ORS.	MR M AHMED MR. N AHMED MR. A S CHOUDHURY MR R A AHMED MR. S K M ALOMGIR	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/1707/2019	MANIK ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/1708/2019	JAHIRUL ISLAM @ JOHIRUL ISLAM @ AHIRUL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/1709/2019	SANGITA NANDI @ SANGITA DUTTA Versus THE UNION OF INDIA AND 6 ORS.	MR. B BANERJEE MR. S DAS MR. A MOBARAQUE MS. C MOZUMDAR	SC, NRC SC, FT ASSTT.S.G.I. SC, ECI
20	WP(C)/1710/2019	JOY PRAKASH JOYSWAL @ JOY PRAKASH KALOWAR Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHETRI MR. U DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

21	WP(C)/1713/2019	FATEMA KHATUN @ FATEJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. M HOQUE MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/1714/2019	RUSTOM ALI @ RUSTAM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/1715/2019	RAMLAL MANDAL AND 3 ORS. Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/1717/2019	GHANASHYAM JOYSWAL (KALUWAR) Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHETRI MR. U DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/1720/2019	KAYSER ALI @ KOISER ALI Versus UNION OF INDIA AND 7 ORS.	MS. R CHOUDHURY MR. M A LASKAR MR. A H M R CHOUDHURY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/1723/2019	RUPCHAN ALI MOGAL Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/1728/2019	JOHIRUL ISLAM @ MD. JAHARUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MR B ISLAM MS. P PHUKAN	SC, ECI SC, ECI ASSTT.S.G.I. SC, F.T
28	WP(C)/1734/2019	FARUK AHMED Versus UNION OF INDIA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. MRS A VERMA SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/1739/2019	FIROJA BEGUM Versus UNION OF INDIA AND 6 ORS.	MR. A GANGULY MS. A DUTTA MR. A DHANUKA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. MRS A VERMA SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/1741/2019	HANIF ALI @ HANU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. B K SEN MR F HAQUE MS. J BAISHYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/1744/2019	ABDUL WAHAB Versus THE UNION OF INDIA AND 7 ORS.	MR. S ISLAM MR M MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/1747/2019	KHODEJA KHATUN @ KHUDEJA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/1750/2019	NUR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

34	WP(C)/1754/2019	MAHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. A A AHMED MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/1758/2019	WASIRA BEGUM @ WASIRA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. B P BORAH MR P J DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
36	WP(C)/1763/2019	NUR MOHAMMAD @ NOOR MAHAMAD ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. P A AHMED MR. D BORA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
37	WP(C)/1765/2019	GITA BHOWAL Versus THE UNION OF INDIA AND 5 ORS.	MR R S CHAUHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
38	WP(C)/1768/2019	JAHERA KHATUN Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/1771/2019	AMBIYA KHATUN AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	WP(C)/1772/2019	ABDUL JABBAR Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MRS R BEGUM MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
41	WP(C)/1774/2019	ASUK AHMED @ MD. ROZA Versus UNION OF INDIA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. MRS A VERMA SC, F.T SC, ELECTION COMMISSION.

ADMISSION

42	WP(C)/7440/2017 WITH LCR, FIXED	NITYA DAS Versus THE UNION OF INDIA and 5 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I.
43	WP(C)/3129/2018 WITH LCR, FIXED	ABDUL KHALEK @ MD. KHALEK ALI @ KHALEK MIAH @ A KHALEK Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI	SC, NRC MR D BARUAH MR J PAYENG ASSTT.S.G.I. MRS A VERMA SC, ELECTION COMMISSION. SC, F.T
44	WP(C)/359/2019 FIXED	KOBAD ALI @ KABET ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. R ISLAM MR. M SHAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

45	WA/284/2017 CAVT. NO. 1383/2017	THE STATE OF ASSAM and ANR Versus DR. PROTIM SHARMA and ANR	MR. N J KHATANIAR MR. D SAIKIA MR. S MEDHI	MR. K N CHOUDHURY (R2) MR. Y S MANNAN MR. M MAHANTA (R2) MR. D J DAS (R2) FOR CAVEATOR MR. S GOHAIN SC, U G C
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46	I.A.(Civil)/2632/2018 WITH LCR in WP(C)/5557/2016	MD. MOTIN ALI Versus THE UNION OF INDIA and 7 ORS	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/5557/2016	MD. MATIN ALI Versus THE UNION OF INDIA and 8 ORS	MR.U DUTTA	GA, ASSAM ASSTT.S.G.I.
47	I.A.(Civil)/2874/2018 WITH LCR in WP(C)/1763/2016	SMTI. DIPTI NAMASUDRA Versus THE UNION OF INDIA and 5 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	ASSTT.S.G.I. SC, F.T
	WITH WP(C)/1763/2016	SMTI. DIPTI NAMASUDRA Versus THE UNION OF INDIA and 5 ORS	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	GA, ASSAM(R 2-6) ASSTT.S.G.I.R 1
48	I.A.(Civil)/3767/2018 WITH LCR in WP(C)/5381/2016	SMTI. KALPANA RAJBONGSHI Versus THE STATE OF ASSAM AND 5 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/5381/2016	SMTI KALPANA RAJBONGSHI Versus THE STATE OF ASSAM AND 5 ORS	MS.P BASFORE MRB SARKAR	ASSTT.S.G.I. SR GA,ASSAM
49	I.A.(Civil)/961/2019 WP(C) 6490/18(D/O) in WP(C)/6490/2018	HAZARA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRABORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 64 TO 124 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/4170/2018 FIXED in WP(C)/7684/2018 WITH WP(C)/7684/2018	JUGANANDA SENSUA AND 9 ORS. Versus SMTI. SOMA CHAKRABORTY AND 4 ORS. SOMA CHAKRABORTY Versus THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. D J DAS MR. P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	GA, ASSAM MR. P J SAIKIA GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/721/2019 CONT.CASE(C) 54/2017(D/O) in WP(C)/4347/2015 WITH WP(C)/4347/2015	DILIP SARMA Versus THE UNION OF INDIA AND 6 ORS. DILIP SARMA Versus THE UNION OF INDIA and 5 ORS	MR. A K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR.S S TALUKDAR	MR. D NATH ASSTT.S.G.I. GA, ASSAM C.G.C. MR.S K MEDHI MS.H M PHUKAN
3	I.A.(Civil)/916/2019 in WP(C)/7105/2016 WITH WP(C)/7105/2016	GS 170929Y, SFWALA RANJIT SINGH Versus THE UNION OF INDIA and 8 ORS GS 170929Y, SFWALA RANJIT SINGH Versus THE UNION OF INDIA and 7 ORS	MRS D BORAH MR J C BORAH MR J C BORAH MR.P MAHANTA MS.P SAHARIA MR. D J BORAH	MR. S S ROY C.G.C. MR.S S ROY ASSTT.S.G.I.
ADMISSION				
4	WP(C)/4284/2008 FIXED	SRI SISHURAM GOGOI and ORS. Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MR.B S BASUMATARY MR. P N SHARMA MR.A NATH MS.J RAJKHOWA MS.R LAGACHU	GA, ASSAM
5	WP(C)/737/2010 WA 265/2014(D/O)	BAIHATUN NESSA Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR I U CHOUDHURY MR F U BARBHUIYA MR. A AHMED	GA, ASSAM MR B SINHA (R8) MR. U DAS (R8)

6	WP(C)/2898/2013 FIXED	MD. RAIZAUDDIN AHMED Versus THE STATE OF ASSAM AND 18 ORS	MR.R ISLAM MR.D DAS MR.R SINGHA	MR.C BARUAH GA, ASSAM MR.U K GOSWAMI MR.B K SARMA MR.R K TALUKDAR MRR K NEOG SC, SOCIAL WELFARE SC, FINANCE
	WITH MC/3005/2013 in WP(C)/2898/2013	ALL ASSAM SUPERVISORS ASSOCIATION ICDS Versus NARAYAN DAS and ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.C BARUAH GA, ASSAM MR.R ISLAM MR.U K GOSWAMI MR.B K SARMA MR.D DAS MR.R K TALUKDAR MRR K NEOG MR.R SINGHA SC, SOCIAL WELFARE SC, FINANCE
7	WP(C)/6947/2013 FIXED	ASSAM KHADI BOARD WORKERS UNION Versus ASSAM KHADI and VILLAGE INDUSTRIES BOARD and 12 ORS	MD.A J ATIA MRJ UDDIN	SC, KHADI and VILLAGE INDUSTRIES BOARD GA, ASSAM MR G RAHUL (R-13) MR.P N GOSWAMI MR.B GOGOI MR. D M NATH (R-13) SC, FINANCE MR.N KHATANIAR(R-7, 9 to13)
8	WP(C)/4721/2014 B/O	SMTI NAMITA BALA BARMAN Versus THE STATE OF ASSAM and 7 ORS,	MR.P SARMAH MR.S K SINGHA MR.A ADHIKARY MR.B KUMAR	GA, ASSAM SC, BTC SC, HEALTH
9	WP(C)/6271/2014 CAVT. NO.455/2/014 FIXED	KHAGEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR.P MAHANTA MR.K K BORDOLOI	MR.H R A CHOUDHURY GA, ASSAM MR.B RAHMAN MR.H ALI FOR CAVEATOR
10	WP(C)/2899/2015	ROKIBUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR.G SAROWAR MR.H R AHMED MDI H KHAN	GA, ASSAM(R1,5) MR.J M A CHOUDHURY SC, HEALTH(R2-4)
11	WP(C)/3146/2015	NABA KUMAR MEDHI Versus THE STATE OF ASSAM and 2 ORS,	MR.U HAZARIKA MR.S KALITA MR.H DAS MS.T SOM MR.R BORGHAIN	MR.J I BORBHUIYA SC, P H E
12	WP(C)/3215/2015	ALL ASSAM TRAINED HOME GUARDS ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 4 ORS	MRM H AHMED MR.M R CHOUDHURY	GA, ASSAM
13	WP(C)/3712/2015	HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	SC, IRRIGATION
14	WP(C)/5424/2015 FIXED	SANJU BARUAH Versus THE STATE OF ASSAM and 3 ORS	MR.K R BORA MS.R JAIN MD.ASLAM	GA, ASSAM(R1-3)
15	WP(C)/8022/2015	ASSAM PWD ENGINEERS' SERVICE ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR.P N GOSWAMI MR.I KALITA MR.S NEOGI	MR.K N CHOUDHURY GA, ASSAM MR.S K MEDHI MR.P K CHOUDHURY SC, PWD
16	WP(C)/365/2016 FIXED	RANTU DUTTA and 11 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. and 8 ORS	MR.P K GOGOI MR.B BURAGOHAIN MR.J P KACHARI	SC, APDCL(R-1 TO 5) MR. S M BARUAH (R6-R9)
17	WP(C)/482/2016	SRI RAJENDAR PRASAD AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. B BANERJEE MR. J LASKAR MS. A DEY	GA, ASSAM MS. J HUDA SC, FINANCE

18	WP(C)/508/2016	MRS. AFRUJA BIBI and 34 ORS Versus THE STATE OF ASSAM and 3 ORS	MR. I A TALUKDAR MS. P BARMAN	GA, ASSAM R-1,4 SC, AG (R-2) SC, BTC (R-3)
19	WP(C)/797/2016 FIXED	CHANDRA KANTA BARMAN Versus THE ASSAM KHADI and VILLAGE INDUSTRY BOARD and 3 ORS.	MR.M J BARUAH MS.U GOGOI	SC, KHADI & VILLAGE INDUSTRIES BOARD MR.P N GOSWAMI
20	WP(C)/1340/2016 FIXED	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.S K GOSWAMI MR.N BARMAN	C.G.C. MR.H GUPTA R- 1-10 ASSTT.S.G.I.
21	WP(C)/1932/2016	BRAHMAPUTRA JALUWA SELF HELP GROUP Versus THE STATE OF ASSAM and 5 ORS.	MR.R DHAR	GA, ASSAM SC, FOREST SC, FISHERY
22	WP(C)/3195/2016	KIRAN KAKATI Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS	MR.I CHOWDHURY MR.N J KHATANIAR	MR. K K DUTTA SC, APEX BANK
23	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR.G PEGU MR.B J TALUKDAR(R - 1 to 5)
24	WP(C)/5393/2016	NO.27 MAHCHARA GAON PANCHAYAT and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.M K HUSSAIN MS.S Y AHMED MS.K SHARMA	GA, ASSAM(R1-6)
25	WP(C)/7072/2016	DEEPAK KUMAR BUCHA Versus THE STATE OF ASSAM and 4 ORS.	MR.R DEV MR. M MORE MR.P K SHARMA	GA, ASSAM SC, FINANCE
26	WP(C)/7374/2016	MINTU CHANDRA SAHA Versus THE STATE OF ASSAM and 4 ORS.	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN	MR.H R A CHOUDHURY(R- 3&4) GA, ASSAM MS.D BORGHAIN(R-2) MR.B PHUKAN(R-2) MR.H ALI(R-5) MR.P GOHAIN(R-2) MS.N BEGUM(R- 3&4) MRS.R CHOUDHURYR- 3and4
27	WP(C)/7583/2016	TARUN PRASAD GOSWAMI and 3 ORS. Versus STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.K BARUAH	SC, WATER RESOURCE
28	WP(C)/7589/2016	TARUN PRASAD GOSWAMI and 3 ORS. Versus STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.K BARUAH	SC, WATER RESOURCE
ORDERS				
29	WP(C)/5410/2013 FIXED	MD. KUBBAT ALI MONDAL Versus THE UNION CO-OPERATIVE BANK LTD. and 3 ORS.	MR.A K PURKAYASTHA MR.S K DAS	DR.B AHMED SC, CO-OP. MR.B D GOSWAMI
30	WITH WP(C)/7819/2017	KUBBAT ALI MONDAL Versus THE UNION CO-OPERATIVE BANK LTD. and 3 ORS.	MR.A K PURKAYASTHA MR.S SHARMA MS.M BHUYAN	DR.B AHMED MR. B D GOSWAMI (SC, UNION COOPERATIVE BANK LTD.)
31	Cont.Cas(C)/150/2015 B/O	PARTHA SARATHI CHAKRABORTY and 5 ORS Versus SOUVIK DAS CHOUDHURY and 4 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.S NATH(R-1) MR.S C KEYAL(R-1&2)(R- 3&5) MR.G J SHARMAR-1 MR.K K PARASAR(R-1&2) MS.P BARUA(R- 3&5)

32	Cont.Cas(C)/97/2016	JITENDRA NATH SARMA Versus HIMANGA KISHORE SARMA and ANR.	MS.P BHATTACHARYA MS.M KALITA MR.A BARUA	MR.U RAJBANSHI(R-1) MR.M GOSWAMI(R-2) MR.U CHOUDHURY(R-2) MS.U BARUAH R-2 MS.K DUTTA(R-1)
33	Cont.Cas(C)/181/2016	MANORANJAN DAS and 5 ORS Versus RATUL BARUAH	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A AHMED MR.J M SULAIMAN	MR.U CHOUDHURY MRM P GOSWAMI
34	Cont.Cas(C)/217/2016	DR. NIRMALENDU BHAGAWATI Versus SAMEER SINGHA and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.R K GOSWAMI	MR.B GOGOI
35	Cont.Cas(C)/271/2016	DR. RAMENDRA DEKA Versus SAMIR KUMAR SINHA, IAS and ANR	MR.H K MAHANTA	MR.D SAIKIA(Sr.Adv.) MR.J M A CHOUDHURY(R-1) MR.B GOGOI MR.P NAYAK MR.A B T HAQUE(R-1) MR.P N GOSWAMI(R-5)
36	Cont.Cas(C)/352/2016	NABA KUMAR DAS Versus DWIZENDRA NATH THAKURIA and 4 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MR.P N GOSWAMI(R-5)
37	Cont.Cas(C)/490/2016	JACKSON DIBRAGEDE Versus ROMESH THAOSEN and 2 ORS.	MR.A H M R CHOUDHURY MR.J LASKAR	MS. A NEOG MR. A SANDILYA
38	Cont.Cas(C)/587/2016	FORCE NO CONSTABLE 01SF0817766 ANANDA CHANDRA ROY Versus S. K. BHAGAT and ORS.	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR A DASGUPTA MR. S C BISWAS MS A DAS MR. B DAS
39	Cont.Cas(C)/631/2016	KHANINDRA NATH CHOUDHURY Versus DR. MUKTI GOGOI and ANR.	MR.R SARMA MR.S TAI	MS.M BHATTACHARJEE(R-1&2) MS.J TAMULIR- 1and2
40	Cont.Cas(C)/669/2016	NAZMUL HAQUE KHAN Versus RABI KAPOOR and ANR.	MR.S K DAS MRR KARIM	MS U DAS(R-2) MS.M BHATTACHARJEE(R-1) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MS.J TAMULIR-1
41	I.A.(Civil)/3177/2018 MAC.APP. 332/2013(D/O), FIXED in MACApp./332/2013	MRS. SWAPNA BORDOLOI @ DAS Versus MD. YASIN ALI AND 3 ORS	MR. A ALOM MR. A I UDDIN MR. M ALAMGEER	MR. M TALUKDAR (R - 3 & 4)
42	Review.Pet./27/2019 WP(C) 6839/2018(D/O), FIXED	AKKASH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. S C BISWAS	SC, PNRD GA, ASSAM MS S SENGUPTA
43	I.A.(Civil)/891/2019 WA 217/1996(D/O), CR 5492/1995(D/O) in WP(C)/531/2014 WITH WP(C)/531/2014	UTPAL KR BORAH and 7 ORS Versus THE STATE OF ASSAM AND 50 ORS	MR. M Z AHMED MR. N BHARALI MR. A M DUTTA	GA, ASSAM
		UTPAL KR BORAH and 7 ORS Versus THE STATE OF ASSAM AND 49 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	GA, ASSAM MR.A DAS MR.N DEKA MR.M CHETIA MR.S DUTTA
	WITH MC/3031/2014 in WP(C)/531/2014	UTPAL KR BORAH and 7 ORS Versus THE STATE OF ASSAM AND 49 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	GA, ASSAM MR.A DAS MR.N DEKA MR.M CHETIA MR.S DUTTA

HEARING

44	WP(C)/2097/2011 FIXED	SMTI PRANATI DEVI and 3 ORS Versus THE ASSAM SMALL INDUSTREIS and ANR	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	MR.H K DEKA MR. P N GOSWAMI (SC, ASSAM SMALL INDUSTRIES DEV. CORP.) MR.B D DEKA MR.P SUNDHI SC, ASIDC
45	WP(C)/3488/2012	SMTI NIRMALI HAZARIKA Versus THE UNION OF INDIA and ORS	MR.A DASGUPTA MS.B DAS MRA KUNDU	MRD C CHAKRABORTY ASSTT.S.G.I.
46	WP(C)/4608/2013 WITH LCR	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION Versus CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MS.B DAS MRS.A DASS C.G.S.C.
	WITH I.A.(Civil)/1640/2016 in WP(C)/4608/2013	BAPPA CHAKRABORTY Versus THE EXECUTIVE ENGINEER,	MR.A DASGUPTA MRS.B DAS	C.G.C. MR.S CHAKRABARTY
	WITH I.A.(Civil)/132/2017 in WP(C)/4608/2013	BAPPA CHAKRABORTY Versus THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION and ANR	MR.A DASGUPTA MS.B DAS	C.G.C. MR.S CHAKRABARTY

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRABORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



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[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/210/2015 FIXED	SUBODH KUMAR SHARMA and 2 ORS. Versus SUSHIL KUMAR SIOTIA and 2 ORS	MR.O P BHATI MR.T C DAS MR.P SHARMA MR.S KHAN	MR.J DEKA(R-1, 2 & 3)
2	CRP/219/2017 FIXED	CENTRAL BANK OF INDIA Versus LAKHIMI KANTA MAHANTA	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA
3	CRP/74/2018 WITH LCR, FIXED	ANARUL HOQUE ALIAS ANAR HUSSAIN Versus SADIR ALI	MRS. L N CHOUDHURY MR M H CHOUDHURY MS. M DEORI MR. T A CHOUDHURY	MR. M U MAHMUD MR. M ALI MR S ISLAM MS. R AHMED
4	CRP/141/2018 FIXED	HABIBUR RAHMAN BARLASKAR Versus TAHIR ALI BARLASKAR	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL
5	WITH CRP/144/2018	ANUP JYOTI GOGOI Versus EVA BHUYAN	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY
6	WITH CRP/156/2018	HABIBUR RAHMAN BARLASKAR Versus TAHIR ALI BARLASKAR AND 8 ORS.	MS F AHMED MR. S K GHOSH	MR. M H RAJBARBHUIYAN (R1-R5) MR. W RAHMAN (R1-R5) MS. S RASUL (R1-R5)
7	CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
FOR HEARING U/O XLI RULE II C.P.C.				
8	RSA/14/2018 FIXED	MONTU ROY Versus AMIYA KUMAR ROY	MS. B CHOUDHURY MR S K SARKAR MS. S DAS MS. P DAS	MR G P BHOWMIK, SR.ADV. MS M KALITA MS P CHETIA

	WITH I.A.(Civil)/113/2018 in RSA/14/2018	MONTU ROY Versus AMIYA KUMAR ROY	MS. B CHAUDHURY MR S K SARKAR_ MS. S DAS MS. P DAS	
	WITH I.A.(Civil)/2504/2018 in RSA/14/2018	MONTU ROY AND 3 ORS Versus AMIYA KUMAR ROY	MR S K SARKAR_ MS. S DAS	MR G P BHOWMIK MS M KALITA MS P CHETIA
9	RSA/146/2018 FIXED	ARJUN KUMAR Versus SMTI GAYATRI KUMARI	MR. A K DAS MR. M J GOGOI	MR A UPADHYAY (R2-4) MS. K JAIN (R2-4) MR. P UPADHYAY (R2-4)
	WITH I.A.(Civil)/2324/2018 in RSA/146/2018	ARJUN KUMAR Versus SMTI GAYATRI KUMARI	MR A K DAS MR. M J GOGOI	
10	RSA/333/2018 CAVT. 742/2018, FIXED	EACHIN ALI TALUKDAR @ MD IYASIN ALI TALUKDAR Versus MD ALI HUSSAIN AND 2 ORS	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR G P BHOWMIK (R1-R3) MS. B CHOUDHURY MR S K SARKAR MRS. M HORE (R1-R3) MS S DAS FOR CAVEATOR
	WITH I.A.(Civil)/4331/2018 in RSA/333/2018	EACHIN ALI TALUKDAR @ MD IYASIN ALI TALUKDAR Versus MD ALI HUSSAIN AND 2 ORS	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MS. B CHOUDHURY MS S DAS FOR CAVEATOR
11	RSA/336/2018 FIXED	LEGAL HEIRS OF LATE DAIMUDDIN SHEIKH, NOMIR SK AND 3 ORS Versus SRI BABAR ALI AND 10 ORS	MR. I A TALUKDAR MR. B HUSSAIN	
ORDERS				
12	RSA/260/2010	MD. AZIZUR RAHMAN, Versus MD. UMAR ALI	MR.B BANERJEE MR. D KALITA MR. D KALITA MS.S UKTAR MR G BHARADWAJ	MR.S K GOSWAMI MRS.P MEDHI
13	RFA/76/2016 WITH LCR, FIXED	SRI BIDYUT DEY Versus M/S P.SHYAM and BROTHERS and 12 ORS	MR.A C SARMA MR.B PURKAYASTHA	
14	CRP/205/2016	KAILASH CHAUDHURY Versus PAWAN CHAUDHURY	MRS.J GOGOI MR.D C C PHUKAN	
15	I.A.(Civil)/2258/2016 RSA SL.NO. 283185/2016, I.A.(C) 2192/2016, WITH STAY PET., FIXED in RSA/283179/2016	LECHU BISWAS, Versus SMTI AJABALA DAS and 2 ORS,	MRG P BHOWMIK MS.M KALITA MS.P CHETIA	MR.B HUSSAIN(R- 2&3) MR.A K HUSSAINR- 2and3 MS.S HAZARIKA(R- 2&3)
	WITH RSA/283179/2016 (Filing Number)	SRI LECHU BISWAS Versus SMTI AJABALA DAS and 2 ORS	MRG P BHOWMIK MS.M KALITA	
16	RSA/20/2017 FIXED	SHRI RANJIT KR DEY and 4 ORS Versus SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMA(R-1) MS.M BHUYAN R-1 MR.M C SARKAR(R-1)
	WITH RSA/217/2017	SHRI RANJIT KR DEY and 4 ORS Versus SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMAR-1 MR.Y KARDONG(R-1)

18	RFA/25/2017 FIXED	M/S G L PUBLICATIONS LTD and 2 ORS Versus SRI DHIRENDRANATH BEZBARUAH	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR D K BHATTACHARYYA MR. S SARMA MR. T K BHUYAN MR. S K DEKA MS R SAIKIA
	WITH I.A.(Civil)/968/2017 in RFA/25/2017	M/S G L PUBLICATIONS LTD and 2 ORS Versus SRI DHIRENDRANATH BEZBARUAH	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	
19	RFA/77/2017 CAVT. NO. 623/2017 FIXED	OLIVE TEA PLANTATION PRIVATE LIMITED Versus SMT SUNITA AGARWALA and 41 ORS	MR.T J MAHANTA MRV K BAROOAH MR S BAISHYA MR.S S DUTTA	MR.P K ROY MR.S CHAKRABORTY MS.M DUTTA FOR CAVEATOR MS.A CHAKRABORTY
20	RSA/131/2017 FIXED	MRS RUNUMI BEGUM Versus SHRI HEMEN MAJUMDAR and 3 ORS	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR K JAIN (R1) MR. N ALAM (R1) MR. S U AHMED (R1) MR A K SHARMA (R1)
21	I.A.(Civil)/329/2017 FIXED in RSA/281987/2016	MD. NOOR MOHAMMAD, Versus MD. OMAR ALI and ORS,	MS.B CHOUDHURY MS.J DAS	MR.A C SARMAR- 1-4, 6, 10and15a MR.B HALDAR(R- 1-4, 6, 10&15(a)) MR.G BHARADWAJ(R- 1-4, 6, 10&15(a))
	WITH RSA/281987/2016 (Filing Number)	MD NOOR MOHAMMAD Versus MD OMAR ALI and 21 ORS	MS.B CHOUDHURY MS.J DAS	
22	I.A.(Civil)/2166/2017 FIXED in CRP/298194/2017	SMTI. SUTAPA DEY and 4 ORS. Versus SMTI. BHAGAWATI DEVI KHEMANI and 4 ORS.	MR.P S DEKA MR.B K BHAGAWATI MS.K KALITA	MR.S SARMA R- 1,3and4 MR.G RAHUL(R- 1,3&4) MR.D M NATH(R- 1,3&4)
	WITH CRP/298194/2017 (Filing Number)	SUTAPA DEY and 4 ORS. Versus BHAGWATI DEVI KHEMANI and 4 ORS.		
23	Review.Pet./24/2018 IN RSA 116/2005(D/O), FIXED	BISHNU BORO Versus SONSONI BIBI	MR. H RAHMAN MR. A S CHOUDHURY MR. M MANDAL	MR. R ALI (R1 & 2) MR. T G BARUAH (R1 & 2) MR. R BORDOLOI (R1 & 2)
24	RSA/71/2018 FIXED	MD BASIR UDDIN BARBHUIYA and 3 ORS Versus ON THE DEATH OF MOIYUR ALI BARBHUIYA HIS LEGAL HEIRS JAMIRUN NESSA BARBHUIYA and ORS	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL MS. R CHETRI	MR S RAHMAN (R1A-R13) MR. A SAHAD (R1A-R13) MR D J HALOI (R1A-R13)
	WITH I.A.(Civil)/844/2019 in RSA/71/2018	MD. BASIR UDDIN BARBHUIYA and 3 ORS Versus ON THE DEATH OF KUTI MIYA @ ABDUS SALAM BARBHUIYA, HIS LEGAL HEIRS REPRESENTING	MR. M H RAJBARBHUIYAN MS S RASUL	
	WITH I.A.(Civil)/845/2019 in RSA/71/2018	MD. BASIR UDDIN BARBHUIYA and 3 ORS Versus ON THE DEATH OF KUTI MIYA @ ABDUS SALAM BARBHUIYA, HIS LEGAL HEIRS REPRESENTING	MR. M H RAJBARBHUIYAN MS S RASUL	
25	RSA/96/2018 FIXED	ON THE DEATH OF NARENDRA NAMUDAS HIS LEGAL HEIRS SRI SUNIL SARKAR @ SUNIL CH. SARKAR and 2 ORS Versus KALI PADA MONDAL	MR. R SARMA MS. K D SARMAH MS. S D SAIKIA MS B DEVI MS. H SARMA	DR. B U AHMED (R1-R3) MR. N HAQUE (R1-R3) MR M HUSSAIN (R1-R3)
26	RFA/156/2018 FIXED	SRI PARIKHIT PATHAK @ PARIKHA PATHAK Versus SMTI. SUNITA PATHAK	MR. S K SAHARIAH MR. M DAS	MR. B J MUKHERJEE MR. S BISWAS

	WITH I.A.(Civil)/4412/2018 in RFA/156/2018	SRI PARIKHIT PATHAK @ PARIKHA PATHAK Versus SMTI. SUNITA PATHAK	MR. S K SAHARIAH MR. M DAS	
27	RSA/329/2018 FIXED	NOWSHAD ALI AND 3 ORS Versus ALEP UDDIN AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	
28	RSA/332/2018 FIXED	GULAM HASFIR (PUTUL) Versus SAHJAHAN AHMED AND 9 ORS	MS. R CHOUDHURY	G UDDIN (R1-R9) MS. P A TALUKDAR (R1-R9) MR N Y KONYAK (R1-R9)
29	I.A.(Civil)/1292/2018 FIXED in RSA/83/2016 WITH RSA/83/2016	MD. IRFAN ALI Versus MUSLIM ALI AND 14 ORS	MS. T SOM MR H DAS	
		MD IRFAN ALI Versus MUSLIM ALI and 14 ORS	MS.T SOM MS.S KALITA MR.H DAS MS.R BORGHAIN	MR.A ALAM(R-1) MDR ALIR-1 MR.M ALAMGEER(R-1)
30	I.A.(Civil)/1467/2018 FIXED in RSA/108/2018 WITH RSA/108/2018	GOLAPUDDIN SHEIKH AND 4 ORS Versus ABDUL HAMID AND 7 ORS	MR. N G KUNDU MR G DEKA MR. P K R CHOUDHURY MS. P UPADHYAY	
		GOLAPUDDIN SHEIKH AND 4 ORS Versus ABDUL HAMID AND 7 ORS	MR. N G KUNDU MR G DEKA MR. P K R CHOUDHURY MS. P UPADHYAY	MR. A K HUSSAIN (R1, R4, R5 & R6) MS S HAZARIKA (R1, R4, R5 & R6) MR. B HUSSAIN (R1, R4, R5 & R6) MD H R AHMED (R1) MR. A HOQUE (R1, R4, R5 & R6)
	WITH I.A.(Civil)/1468/2018 in RSA/108/2018	GOLAPUDDIN SHEIKH AND 4 ORS Versus ABDUL HAMID AND 7 ORS	MR. N G KUNDU MR G DEKA MR. P K R CHOUDHURY MS. P UPADHYAY	MR. A K HUSSAIN (R1, R4, R5 & R6) MS S HAZARIKA (R1, R4, R5 & R6) MR. B HUSSAIN (R1, R4, R5 & R6) MR. A HOQUE (R1, R4, R5 & R6)
31	I.A.(Civil)/3034/2018 I.A.(C) 1058/2017(D/O), WITH LCR, FIXED in RSA/89/2005 WITH RSA/89/2005	MOUSUMI DEB ROY AND ORS. Versus BIJIT DEB ROY and 4 ORS	MR. N DHAR	MR. A K PURKAYASTHA
		MOUSUMI DEB ROY and ORS Versus BIJIT DEB ROY and ORS	N DHAR B K SEN D R CHOUDHURY P BISWAS	MR.B D DAS MR. A K PURKAYASTHA MR.H K SARMA MR.A DEB
	WITH I.A.(Civil)/3033/2018 in RSA/89/2005	SMTI. MOUSUMI DEB ROY AND 2 ORS. Versus SRI BIJIT DEB ROY AND 4 ORS	MR. N DHAR	MR. A K PURKAYASTHA
32	RSA/7/2019 FIXED	GOPAL BAGARIA Versus SRI BINOD BAGARIA	MR. L TALUKDAR MR. A BHATTACHARYA MS. K MALAKAR MR B DAS MRS. M DAS MS. K KALITA MR. A BHATTACHARJEE MR H TALUKDAR	

WITH
I.A.(Civil)/22/2019
in RSA/7/2019

GOPAL BAGARIA
Versus
SRI BINOD BAGARIA

MR. L TALUKDAR
MR. A BHATTACHARYA
MS. K MALAKAR
MR B DAS
MRS. M DAS
MS. K KALITA
MR. A BHATTACHARJEE
MR H TALUKDAR

33 I.A.(Civil)/11/2019
WITH STAY PET., FIXED
in RSA/14078/2018

SHRI SUBHASH CHANDRA DEY AND ANR
Versus
SHRI MANGAL CHANDRA SARKAR

MR. S D PURKAYASTHA
MR S CHOUDHURY

MR. A BISWAS
MR. U K GOSWAMI

WITH
RSA/14078/2018
(Filing Number)

SHRI SUBHASH CHANDRA DEY AND ANR
Versus
SHRI MANGAL CHANDRA SARKAR

34 RSA/22/2019
FIXED

SHRI MOLOY KANTI DAS
Versus
SMTI MILON DEVI SARKAR AND 3 ORS

MR. M H RAJBARBHUIYAN
MS. S RASUL

35 RSA/24/2019
FIXED

SRI DEBA KANTA SARMA
Versus
THE STATE OF ASSAM AND 9 ORS

MR A UPADHYAY
MR. P UPADHYAY

GA, ASSAM

36 I.A.(Civil)/593/2019
WITH LCR
in CRP/278/2014

ON THE DEATH OF PARIMAL BISWAS, HIS
LEGAL HEIRS REPRESENTING AND ANR
Versus
SMTI. LAKHI BARUAH

MR. B K SEN

MR. M K CHOUDHURY
MR. A BARKATAKI
MR F HAQUE

WITH
CRP/278/2014
CAVT. NO. 751/14

PARIMAL BISWAS and ANR
Versus
SMTI LAKHI BARUAH

MR.N DHAR
MR.B K SEN
MR. T U LASKAR
MR.F HAQUE

MR.M K CHOUDHURY
MR.N BARUAH
MR.D BARKAKATI
FOR CAVEATOR

37 I.A.(Civil)/918/2019
CRP(I/O) 198/2017(DISMISSED)
in CRP(I/O)/198/2017

MUSTT. RENU BEGUM and 2 ORS.
Versus
ON THE DEATH OF BENU SAHA @ BENU
TORI, HIS LEGAL HEIRS REPRESENTING

MR. A K PURKAYASTHA

WITH
I.A.(Civil)/3820/2018

MUSTT. RENU BEGUM AND 2 ORS.
Versus
BENU SAHA @ BENU TORI

MR. A K PURKAYASTHA
MR. S SHARMA

WITH
I.A.(Civil)/3821/2018

MUSTT. RENU BEGUM AND 2 ORS.
Versus
BENU SAHA @ BENU TORI

MR. A K PURKAYASTHA
MR. S SHARMA

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

-

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019

17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./540/2019 FIXED	LAKHYA JYOTI BORUAH Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. J K CHUTIA	PP, ASSAM
2	Bail Appln./585/2019	BAKUL BORO Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	PP, ASSAM
3	Bail Appln./587/2019	BIRAJ DAS Versus THE STATE OF ASSAM	MR S DEKA MR. Z RAHMAN	PP, ASSAM
4	Bail Appln./588/2019	KALENI BALA SAHEB BANGONDA Versus THE STATE OF ASSAM	MD M S ALI K AHMED	PP, ASSAM
5	Bail Appln./589/2019	SEEMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. I H BARBHUIYA MR N AHMED MD A RAHMAN	PP, ASSAM SC, NCB
6	Bail Appln./590/2019	ISMAIL SK. @ MD. ISMAIL SK. @ KALA Versus THE STATE OF ASSAM	MR. S RAHMAN	PP, ASSAM
MOTION				
7	AB/793/2019	SAVINDER SINGH SETHI AND ANR. Versus THE STATE OF ASSAM	MR. L C DEY MR. BARMAN MR. T L MAHANTA	PP, ASSAM
8	AB/794/2019	BAHEJ UDDIN @ BAHEUDDIN AND 16 ORS. Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. A HUSSAIN	PP, ASSAM
9	AB/795/2019	GASHAI MANDAL @ GOSHAI MANDAL Versus THE STATE OF ASSAM	MR. A HOQUE	PP, ASSAM
10	AB/797/2019	MRIGEN GOHAIN Versus THE STATE OF ASSAM	MR. P BORA MRS. M C DUTTA MR. A CHETIA	PP, ASSAM
11	AB/798/2019	KAMAL HAZARIKA Versus THE STATE OF ASSAM	MR A M MAZUMDAR MR. R A CHOUDHURY MS L BORDOLOI	PP, ASSAM
12	AB/799/2019	RITUPON GOGOI @ APU Versus THE STATE OF ASSAM	MR D SAIKIA MD R ISLAM	PP, ASSAM

BAIL HEARING (BA)

13	Bail Appln./393/2019 FIXED	ABDUL KHALEQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. M RAHMAN MR. S K SAIKIA	PP, ASSAM
14	Bail Appln./396/2019 FIXED	BIKROM TERON Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
15	Bail Appln./462/2019 FIXED	KHANDAKAR GOLAP HUSSAIN @ GOLAP KHANDAKAR HUSSAIN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
16	Bail Appln./465/2019 FIXED	ABHIJIT NEWAR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR. R BURAGOHAIN	PP, ASSAM
17	Bail Appln./466/2019 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MS J SAIKIA MR. R KAMAN	PP, ASSAM
18	Bail Appln./468/2019 FIXED	SHIVA AGARWALA Versus THE STATE OF ASSAM	MR. N NATH MR N TALUKDAR	PP, ASSAM
19	Bail Appln./516/2019 FIXED	KHAGEN DAS Versus THE STATE OF ASSAM	MR. B CHETIA	PP, ASSAM
	WITH			
20	Bail Appln./348/2019	SANJAY PURBEY Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
21	Bail Appln./520/2019 FIXED	BIJU DAS @ BIJU KUMAR DAS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
22	Bail Appln./525/2019 FIXED	DEEP BARMAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA	PP, ASSAM
		<u>BAIL HEARING</u>		
23	I.A.(CrI.)/635/2018 AB 2059/18(D/O), FIXED in AB/2059/2018	SRI JAYPRAKASH BERNEWAL Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR. S MUNIR MR J ALI MR. R ISLAM MR D SAIKIA MR S HOQUE	MR. P P DUTTA (R2) MR. A BORUA (R2) PP, ASSAM
24	AB/2286/2018 FIXED	HAMIDOR RAHMAN @ KAMAL Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS N ISLAM MS. L ISLAM	SC, FOREST
25	AB/3119/2018 FIXED	AMARENDRA ROY @ AMREN ROY AND ANR. Versus THE STATE OF ASSAM	MD. A. RASHID MD H R AHMED	PP, ASSAM
26	AB/3259/2018 FIXED	MINTU AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR B ACHARYYA MS. M ACHARYYA	PP, ASSAM
27	AB/3270/2018 WITH I.A.(CrI) 972/18(D/O), FIXED	GAUTAM @ TITU DAS Versus THE STATE OF ASSAM	MR. S SINHA MS H KONWAR	PP, ASSAM
28	AB/3345/2018 FIXED	MAHMUD AL HASAN Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
29	AB/3864/2018 FIXED	RAHMAT ALI @ RAJ ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
30	AB/3895/2018 FIXED	KURBAN ALI @ MD. KURPAM ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

31	AB/3931/2018 FIXED	SARAT DAS Versus THE STATE OF ASSAM	MR H BARUAH MR. N K DEKA	PP, ASSAM
32	AB/104/2019 FIXED	MATIUR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM MS. A KAUSHAR MR. R BHAGAWATI	PP, ASSAM
33	AB/199/2019 FIXED	NILOTPAL NATH Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. H HAZARIKA	MR. R K PRADHAN (FOR INFORMANT) MR. A K SAIKIA (FOR INFORMANT) PP, ASSAM
	WITH			
34	AB/193/2019	NILOTPAL NATH Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. H HAZARIKA	PP, ASSAM
35	AB/203/2019 FIXED	PULAKESH DAS AND ANR. Versus THE STATE OF ASSAM	MR. D KONWAR	PP, ASSAM
36	AB/210/2019 FIXED	DHRUB NATH CHOUBEY Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
	WITH			
37	AB/279/2019	BIRENDRA RAM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
38	AB/297/2019 FIXED	MANOJ PATHAK Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
39	AB/308/2019 FIXED	DHAJEN BRAHMA Versus THE STATE OF ASSAM	MR. M K BORO MS J DAS	PP, ASSAM
40	AB/341/2019 FIXED	ALTAF ALI Versus THE STATE OF ASSAM	MR Z ALAM MR. N ANAND MR. U K BARMAN MR. N D SARMA MR H ALI MR E U AHMED MS. S NAZNEEN	MR. R KALITA (FOR INFORMANT) MS. S NEWAR (FOR INFORMANT) MS. M K BROWN (FOR INFORMANT) PP, ASSAM
41	AB/394/2019 FIXED	MANASH JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. D. KALITA	PP, ASSAM
42	AB/440/2019 FIXED	HIRANYA DOLEY AND 8 ORS. Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
43	AB/444/2019 FIXED	MINTU ALI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
44	AB/450/2019 FIXED	DEEPAK GUWALA AND 2 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
45	AB/455/2019 FIXED	SOMIL UDDIN LASKAR @ SOMIL AHMED LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
46	AB/460/2019 FIXED	TAZUL ALI AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
47	AB/463/2019 FIXED	RAMJAN ALI AND 11 ORS. Versus THE STATE OF ASSAM	MISS A CHETIA	PP, ASSAM
48	AB/465/2019 FIXED	HAFIZ UDDIN @ HABI AND ANR. Versus THE STATE OF ASSAM	MR. R DEV MR. R K DEY	PP, ASSAM

49	AB/466/2019 FIXED	DHRUBOJYOTI TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	MR. P KATAKI (INFORMANT) MRS R BEGUM (INFORMANT) PP, ASSAM
50	AB/469/2019 FIXED	JONMONI BORAH Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
51	AB/474/2019 FIXED	DIPEN BORO Versus THE STATE OF ASSAM	MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
52	AB/490/2019 FIXED	AZIZ AHMED CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
53	AB/510/2019 P/O	MAYORJAN NESSA @ MOIYARI KHATUN AND ANR. Versus THE STATE OF ASSAM	MR A HAQUE	PP, ASSAM
54	AB/513/2019 FIXED	LUKU NATH DOLEY Versus THE STATE OF ASSAM	MR P J DUTTA	PP, ASSAM
55	AB/515/2019 FIXED	LABA KANTA SAHARIA Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
56	AB/516/2019 FIXED	SIBU BISWAS Versus THE STATE OF ASSAM	MR. J SAIKIA	PP, ASSAM
57	AB/549/2019 FIXED	PARAMA SAIKIA Versus THE STATE OF ASSAM	MR. S MUNIR MR N J DUTTA	PP, ASSAM
58	AB/555/2019 FIXED	MOZIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
59	AB/557/2019 FIXED	SHAJEDA PARBIN @ SHAJEDA KHATUN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
60	AB/567/2019 FIXED	PENIA DAW Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
61	AB/569/2019 FIXED	NARAYAN SARMAH Versus THE STATE OF ASSAM	MR. S SAHU MR. M K ALI	PP, ASSAM
62	AB/576/2019 FIXED	NUR ISLAM @ BHOLA SK. AND 3 ORS. Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
63	AB/580/2019 FIXED	REJAUL KARIM CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
64	AB/581/2019 FIXED	ASHADUR RAHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
65	AB/582/2019 FIXED	ASHADUR RAHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
66	AB/583/2019 FIXED	ASHADUR RAHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
67	AB/584/2019 FIXED	HUSNARA BEGAM LASKAR @ HUSNARA BEGAM MAZUMDER Versus THE STATE OF ASSAM	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
68	AB/589/2019 FIXED	RANJIT KUMAR BORAH Versus THE STATE OF ASSAM	MR. L TALUKDAR MR B DAS MS. K KALITA	PP, ASSAM

69	AB/590/2019 FIXED	BILAL UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR	PP, ASSAM
70	AB/591/2019 FIXED	SAMSER ALI Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM
71	AB/593/2019 FIXED	DEBEN THAOSEN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
72	AB/600/2019 FIXED	BANI KANTA GOYARI AND ANR. Versus THE STATE OF ASSAM	MR. R SARMA MR H BEZBARUA MR. S J SARMAH	PP, ASSAM
73	AB/601/2019 FIXED	KASIM ALI Versus THE STATE OF ASSAM	MR J HUSSAIN	PP, ASSAM
74	AB/602/2019 FIXED	TOFIQUDDIN AHMED (RONY) Versus THE STATE OF ASSAM	MR. K M HALOI MR. B DAS	PP, ASSAM
75	AB/607/2019 FIXED	DIPJYOTI DAS @ DEEJPYOTI DAS Versus THE STATE OF ASSAM	MR. M KHAN KAKALI DEVI	PP, ASSAM
76	AB/608/2019 FIXED	AFSAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. B K BHATTACHARJEE MR. A CHETRY	PP, ASSAM
77	AB/610/2019 FIXED	AMIL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
78	AB/619/2019 FIXED	JAI KUMAR DHANUKA AND 2 ORS. Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. PRAN BORA	PP, ASSAM
	WITH			
79	AB/633/2019	ANIL AGARWALLA @ ANIT AGARWALLA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
80	AB/628/2019 FIXED	SUSHIL ROY Versus THE UNION OF INDIA	MR. B CHOWDHURY MS S SENGUPTA	SC, RAILWAY
81	AB/643/2019 FIXED	PRATIM DOWARAH Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MD. J U AHMED	PP, ASSAM
82	AB/646/2019 FIXED	PALASH PRATIM BORA Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MD. J U AHMED	PP, ASSAM
83	AB/663/2019 B/O	BABLU SK. AND 10 ORS. Versus THE STATE OF ASSAM	MR B SINHA MR. M GOGOI	PP, ASSAM
84	AB/712/2019 FIXED	SADANANDA (BHULUNG) DEKA Versus THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019

11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./447/2018	SHOFIQUL ISLAM Versus MAMONI KHATUN	MR. M AHMED MR. M HASHAN	
2	Crl.Pet./15/2019	HAREN MAHANTA @ HOREN MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK	PP, ASSAM
3	Crl.Rev.P./48/2019	BINOD TIWARI Versus THE STATE OF ASSAM	MR F KHAN	MR. S BISWAS (R2) PP, ASSAM
4	Crl.Rev.P./75/2019 FIXED	CHITRALEKHA HAZARIKA Versus THE STATE OF ASSAM	MR I RAFIQUE MD B ZAMAN	PP, ASSAM
5	Crl.Rev.P./78/2019	ZABIR MIFTA RAHMAN Versus THE STATE OF ASSAM AND ANR.	Mr M U Ahmed	PP, ASSAM
6	Crl.Rev.P./91/2019 FIXED	SAZZAD AND ANR. Versus THE STATE OF ASSAM	MR. A KHANIKAR MRS. M RAJKUMARI	PP, ASSAM
7	Crl.Rev.P./94/2019	BULBUL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. R GOSWAMI MS. N BAROOAH MS. P. KALITA MR. M K SARMAH MS. R DEVI	PP, ASSAM
8	Crl.Rev.P./104/2019	NURUL HAQUE LASKAR Versus THE STATE OF ASSAM		PP, ASSAM
9	Crl.Rev.P./114/2019	MD. ISHA HAQUE ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
	WITH I.A.(Crl.)/216/2019 in Crl.Rev.P./114/2019	MD. ISHA HAQUE ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM

10	Crl.Pet./117/2019	WASEEM AHMED @ WASEEM AHMED KHAN AND 3 ORS. Versus SHAHEEDA KHATOON @ SHAHEEDA KHATUN AND ANR. (F)	MR D RABHA MR P DAS MR. A K SINGH MS P MISHRA MR. V UPADHYAY	PP, ASSAM
11	Crl.Pet./220/2019	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
12	Crl.Pet./224/2019	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
13	Crl.Pet./286/2019	BIMAL DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MS. S KAKATI MR. A HASAN F RAHMAN	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Pet./101/2018	GHANSHYAM VISHRAM Versus THE STATE OF ASSAM AND ANR.	MR. M K SAH MR. NASIRUDDIN DR. A SAH	MR. R HAZARIKA (R 2) MR. N HASAN (R 2) MS. S KAKATI (R 2) MR. A HASAN (R 2) PP, ASSAM MR. S BORTHAKUR (R 2)
15	Crl.Pet./120/2018	SMT. SUNITA KEJRIWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. O P BHATI MR. T C DAS MR. P SARMA	PP, ASSAM
WITH				
16	Crl.Pet./252/2018	DIP HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR S M ABDULLAH P MR. J ALI MR D SAIKIA	PP, ASSAM
17	Crl.Pet./156/2018	PRADIP PATANGIA Versus TARULATA SAIKIA	MR D C K HAZARIKA MS J KALITA	MR P K SINGHA MR. S K SINGH MR D K MEDHI
18	Crl.Pet./163/2018	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND ANR.	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
19	Crl.Pet./166/2018	MRS. MANASHI BORDOLOI Versus MAGNUM ENTERPRISE	MR. K BORUAH MR. R S MISHRA MR. P BORDOLOI	MR H DAS MR L K NATH
20	Crl.Rev.P./344/2018 WITH OFFICE NOTE, B/O	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MS. N GOSWAMI MS. M BARMAN	MR S M ABDULLAH P (R2) MR D SAIKIA (R2) MD R ISLAM (R2) PP, ASSAM
21	Crl.Pet./858/2018	SRI VISHNU KANT CHOKHANI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	MR I AHMED (R2, R3)
22	Crl.Pet./929/2018	KRISHNENDU JAISWAL Versus RAJANI JAISWAL	MR. A K GUPTA MR. R S MISHRA	MR B K MISHRA MR. S ISLAM MR A HAWARI
23	Crl.Pet./941/2018	LAKHYA JYOTI BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. B BHUYAN MR. P K SARMA MS B MAHANTA MS. N KAKOTY	MR. A GANGULY (R2) MR. A DUTTA (R2) PP, ASSAM
24	Crl.Pet./1062/2018	RAJIB BORAH Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. D TIWARI	MR. D K KOTOKY (OP2) MR. N D SARMA (OP2) PP, ASSAM
25	Crl.Pet./1214/2018 WITH LCR 1 FILE	AKSHAY KUMAR JAISWAL Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. J ROY MS K GOGOI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./456/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MS M GOGOI	PP, ASSAM

BAIL HEARING

27	AB/3787/2018	AKASH BURAGOHAIN Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
28	AB/3791/2018	PULAK JYOTI KALITA @ JAANMONI Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
29	AB/3767/2018	AJAY BORA Versus THE STATE OF ASSAM	MR. D BORA MS J BORAH	PP, ASSAM
ORDERS				
30	CrI.Pet./76/2018	PARAMESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR. B D DEKA MR. M DAS MR. M R CHOUDHURY	PP, ASSAM
31	CrI.Pet./128/2018	MIZANUR MOLLAH Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A N AHMED	PP, ASSAM
32	CrI.Rev.P./196/2018 WITH MEDIATOR'S REPORT	SHRI LAKHYAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR. (C)	MR. D BORAH MR. R DOWARAH	MS. M B BARUAH (LEGAL AID COUNSEL FOR R2) PP, ASSAM
	WITH I.A.(CrI.)/435/2018 in CrI.Rev.P./196/2018	SHRI LAKHYAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR. (C)	MR. D BORAH MR. R DOWARAH	MS. M B BARUAH (LEGAL AID COUNSEL FOR R2) PP, ASSAM
33	I.A.(CrI.)/197/2018 in CrI.Rev.Pet. 183/17 & WITH I.A.(CrI) 833/17 (BOTH D/O)	MANOWARA BEGUM Versus MD. MANTUSH CHOUDHURY @ MANTU CHOUDHURY AND ANR.	MR Z KAMAR MR. G R A MOTTAQUEE	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM
34	CrI.Pet./224/2018 WITH OFFICE NOTE & LCR 2 FILES	ATANU KUMAR DEB Versus THE STATE OF ASSAM AND ANR.	MR B K SINGH MS. M BORAH	PP, ASSAM
35	CrI.Rev.P./229/2018 WITH LCR 4 FILES, B/O	MASADDAR ALI LASKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	MR. R M CHOUDHURY (R2) PP, ASSAM
36	CrI.Pet./765/2018 WITH OFFICE NOTE & LCR 1 FILE	PRASANTA PRATIM PATHAK Versus GITI BORTHAKUR	MS. A BHATTACHARYYA MR. P KALITA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG
37	CrI.Pet./880/2018	ASHOK KUMAR SIOTIA AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. S P ROY MS. B CHOUDHURY MR A K RAI MS. N RAI MR K K S ROY	PP, ASSAM
38	I.A.(CrI.)/910/2018 in CrI.Rev.P./462/2018	SUN BASUMATARY AND 2 ORS. Versus SMT. UDANGSHRIMA NARZARI	MR. S A AHMED MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	
	WITH CrI.Rev.P./462/2018	SUN BASUMATARY AND 2 ORS. Versus UDANGSHRIMA NARZARI	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MRS. P BARMAN (BORKAKOTI)
39	CrI.Pet./990/2018	INDRESWAR BHUYAN Versus INDU BHUYAN	MR. P J SAIKIA MS. M KECHII	MS. M BUZARBARUAH (Legal Aid) (R2)
40	I.A.(CrI.)/1022/2018 in CrI.Rev.P./10660/2018	RATAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R HUSSAIN MR. M K BORAH	MR. N ISLAM (R2) PP, ASSAM
	WITH CrI.Rev.P./10660/2018 (Filing Number)	RATAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.		
41	CrI.Pet./1152/2018	NIRANJAN BORA Versus REKHA BORA	MR E AHMED MR. Z HAMMAD MR. R A CHOUDHURY	

42	Crl.Rev.P./39/2019 FIXED	LABA KUMAR BARUAH Versus KIRTI GOGOI AND ANR	MS P BARUAH MS P BORUAH	PP, ASSAM(R2)
43	Crl.Rev.P./59/2019 FIXED	GAJEN KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR. U P CHALIHA	MR. N AHMED (R2-R5) MD S I AHMED (R2-R5) MR. R N D SARMA (R2-R5) PP, ASSAM
44	Crl.Pet./86/2019 FIXED	SANOWAR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S H SIKDAR	PP, ASSAM
45	Crl.Pet./94/2019 FIXED	ANURADHA BARUAH SAIKIA Versus HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	MR A D CHOUDHURY MR. P DUTTA	

HEARING

46	Crl.A./194/2016 WITH LCR 7 FILES WITH I.A.(Crl.)/185/2016 WITH LCR 7 FILES in Crl.A./194/2016	SMT BANU BIBI Versus THE STATE OF ASSAM	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	PP, ASSAM
47	Crl.A./29/2017 WITH LCR 4 FILES WITH I.A.(Crl.)/89/2017 WITH LCR 4 FILES in Crl.A./29/2017	SMT BANU BIBI Versus THE STATE OF ASSAM	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	PP, ASSAM
47	Crl.A./29/2017 WITH LCR 4 FILES WITH I.A.(Crl.)/89/2017 WITH LCR 4 FILES in Crl.A./29/2017	SRI RAJESH CHOUHAN Versus THE STATE OF ASSAM and ANR	MR.U K DAS LEGAL AID COUNSEL	PP, ASSAM
48	Crl.Rev.P./2/2018 WITH LCR 3 FILES, FIXED	SRI RAJESH CHOUHAN Versus THE STATE OF ASSAM and ANR	MR.U K DAS LEGAL AID COUNSEL	PP, ASSAM
48	Crl.Rev.P./2/2018 WITH LCR 3 FILES, FIXED	ARATI DEKA Versus THE STATE OF ASSAM	MR. B SARMAH MR. S BARMAN MS. D SALOI	GA, ASSAM MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
49	Crl.A./126/2018 WITH LCR 1 FILE	SHRIRAM TRANSPORT FINANCE CO. LTD Versus THE STATE OF ASSAM AND ANR	MS L R NAG MR. S BANIK MS K ZEME	MR A SHARMA MR. M P CHOUDHURY MR. P JAIN MR. B P CHANGMAI PP, ASSAM
50	Crl.Pet./821/2018 FIXED WITH I.A.(Crl.)/716/2018 in Crl.Pet./821/2018	RASHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P SHARMAH MRS H M PHUKAN	PP, ASSAM
		ROSHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR P SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
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8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019

12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
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17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 19

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./60/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus ANOWARA KHANAM and 2 ORS	MS. N MODI MR. S DUTTA MR. N KALITA MR. C SHARMA MR. SIDHANT DUTTA	MR. S C BISWAS MR. S D CHOUDHURY
	WITH I.A.(Civil)/355/2019 in MACApp./60/2019	NEW INDIA ASSURANCE COMPANY LTD Versus ANOWARA KHANAM and 2 ORS	MS. N MODI MR. S DUTTA MR. N KALITA MR. C SHARMA MR. SIDHANT DUTTA	MR. S C BISWAS MR. S D CHOUDHURY
2	MACApp./68/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI DHANJIT KALITA and 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. H DAS MR. H KALITA MR. L K BORAH (R- 2 & 3) MR. J PAWE (R- 2 & 3)
	WITH I.A.(Civil)/369/2019 in MACApp./68/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI DHANJIT KALITA and 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. H DAS MR. H KALITA MR. L K BORAH (R- 2 & 3) MR. J PAWE (R- 2 & 3)
3	MACApp./74/2019	UNITED INDIA INSURANCE CO. LTD. Versus SRI DEBAJIT TERON and ANR	MR S S SHARMA MS. L SHARMA MR. S K SANGANERIA MR. A SHARMA MR. B J MUKHERJEE	MR. S P CHOUDHURY (R-1) MR. A S DHILLON
	WITH I.A.(Civil)/1949/2016 in MACApp./74/2019	UNITED INDIA INSURANCE CO. LTD. Versus SRI DEBAJIT TERON and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	WITH I.A.(Civil)/384/2019 in MACApp./74/2019	UNITED INDIA INSURANCE CO. LTD. Versus SRI DEBAJIT TERON and ANR	MR. S S SHARMA MS. L SHARMA MR. S K SANGANERIA MR. A SHARMA MR. B J MUKHERJEE	MR. S P CHOUDHURY (R-1) MR. A S DHILLON
4	MACApp./106/2019	ORIENTAL INSURANCE COMPANY LTD Versus SIMA BEGUM @ DEVI AND 2 ORS	MS. N MODI MR SISHIR DUTTA	

	WITH I.A.(Civil)/833/2019 in MACApp./106/2019	ORIENTAL INSURANCE COMPANY LTD Versus SIMA BEGUM @ DEVI AND 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
5	MACApp./112/2019	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI KUSUM KONWAR AND 4 ORS	MR. K K BHATTA	
	WITH I.A.(Civil)/667/2019 in MACApp./112/2019	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI KUSUM KONWAR AND 4 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
6	MACApp./113/2019	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SRI PRANJAL THAKURIA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS D D ROY (R1) MS. P R BARUAH (R1) MS. A BEGUM (R1) MS. KAWIZENGDAULIU (R1)
7	MACApp./137/2019	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI MAMPI SAHA and 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS. P DAS	MR. P SARMAH (R1) MR P C DAS (R1) MR. K SAIKIA (R3) MR. M DAS (R3) MR. C GOSWAMI (R1) MR. N K NEOG (R3)
	WITH I.A.(Civil)/740/2019 in MACApp./137/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI MAMPI SAHA and 2 ORS,	MS. R D MOZUMDAR MS. C MOZUMDAR MS. P DAS	MR. P SARMAH (R1) MR P C DAS (R1) MR. K SAIKIA (R3) MR. M DAS (R3) MR. N K NEOG (R3) MR. C GOSWAMI (R1)
8	MACApp./142/2019	SMT BARONI FIAGO Versus SRI AJIT KUMAR SAIKIA AND 2 ORS	MR B PUSHILAL	
		ORDERS		
9	MC/3562/2013 in MAC.APP.SL.NO.195321	BAPUKAN KALITA, Versus THE UNITED INDIA INSURANCE CO. LTD. and 4 ORS,	MR.J KALITA MR.S C PANDIT	MRS.B ACHARYA MR.S K GOSWAMI MR.A J SAIKIA MR.A ACHARYA MR.N N BHUYAN MR.U K DUTTA MR.K BORAH
10	MACApp./255/2014 WITH LCR	NATIONAL INSURANCE CO LTD Versus CHUTU BALA SUTRADHAR and ANR	MR.B K PURKAYASTHA MS.U K PURKAYASTHA	
11	MC/991/2014 in MAC.APP.SL.NO.213141	UTPAL PAUL Versus NATIONAL INSURANCE CO. LTD. and 3 ORS,	MR.S DAS MR.N BARUAH MS.R T DAS MR.S K SWARGIARY	MR. S DEKA(R-4) MS.M SAIKIA(R-3) MS.P BORTHAKUR(R-3) MR.S R MOLLAHR-4
12	MACApp./3/2015 WITH LCR, B/O	THE SBI GENERAL INSURANCE CO LTD Versus GLOWIS K. MARAK and 2 ORS	MR.P J PHUKAN MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR.T J MAHANTAR-1 MS.P BHATTACHARYA(R-1) MR.A BHATTACHARYYA(R-1) MR.A BARUA(R-1) MR.S SINGH(R-1)
13	I.A.(Civil)/1428/2016 in MACApp./277896/2016	NIPESH DAS and 2 ORS, Versus KAMALESWAR DEKA and 2 ORS,	MS.S S SAIKIA MR.M K SHARMA	MS. N MODI MR. C SHARMA MR R A HAZARIKA MR R A HAZARIKA
	WITH MACApp./277896/2016 (Filing Number)	SRI NIPESH DAS and 2 ORS Versus SRI KAMALESWAR DEKA and 2 ORS	MS.S S SAIKIA MR.M K SHARMA	
14	I.A.(Civil)/2112/2016 in MAC.APP. SL.NO.287208	SMTI BIJOYA DAS and 5 ORS, Versus SRIJIB SAHA and ANR	MR.S DEY	MR.A AHMED R-2

15	MACApp./149/2017 WITH LCR	SAHIBUDDIN @ SAMIM UDDIN Versus GAURANGA CH. DAS and ANR.	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MS.S D CHOUDHURY	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA
16	MACApp./474/2017 WITH LCR WITH I.A.(Civil)/3500/2017 in MACApp./474/2017	SRI SANJAY KONWAR Versus SRI ASHOK GHATOWAR SRI SANJAY KONWAR Versus SRI ASHOK GHATOWAR	MR.S S BARUAH MR.S S BARUAH	
17	I.A.(Civil)/2982/2017 in MACApp./303054/2017 WITH MACApp./303054/2017 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus MUSST. JESMIN NEHAR and 3 ORS, UNITED INDIA INSURANCE COMPANY LTD Versus MUSST JESMIN NEHAR and 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR.D K DAS	MR. M TALUKDAR MR. A SHAKIL (R - 3)
18	I.A.(Civil)/3535/2017 in MAC.APP.SL.NO.306272	THE BHARTI AXA GENERAL INSURANCE CO. LTD. Versus SADDAM HUSSAIN and 2 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A MANNAF (R1, R2) MR. B C THAKURIA (R1, R2)
19	MACApp./11/2018	CHAMPA BHUYAN Versus SBI GENERAL INSURANCE CO. LTD.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. B K PURKAYASTHA (R3) MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS K DEKA (R3) MS. P BORTHAKUR (R1) MS. M BARUAH (R3)
20	MACApp./329/2018 WITH LCR WITH I.A.(Civil)/1522/2018 in MACApp./329/2018	SRI MANARANJAN DUTTA Versus SRI LILA UPADHYAYA and 3 ORS SRI MANARANJAN DUTTA Versus SRI LILA UPADHYAYA AND 3 ORS	MR.S C BISWAS MR.D HAZARIKA MS.A DEY MR. S C BISWAS MR. D HAZARIKA MS. A DEY MR. S BISWAS MS J BORAH	MR.R GOSWAMI MS.M SAIKIA MR. P BARTHAKUR MR. R GOSWAMI MS. M SAIKIA
21	MACApp./331/2018 WITH I.A.(Civil)/1489/2018 in MACApp./331/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus SMT ARUNA BORO4 ORS THE UNITED INDIA INSURANCE COMPANY LTD Versus SMT ARUNA BORO4 ORS	MR. A DUTTA MRS. P M DUTTA MR. A DUTTA MRS. P M DUTTA	MR. B CHAKRAVARTY (R1) MR. K K BHATTA (R5) MR. U DAS (R3, R4) MR. N BORO (R1) MS JONA TALUKDAR (R5) MR A RAHMAN (R3, R4) MS THUYEKHRULU (R3, R4)
22	MACApp./336/2018 WITH LCR	SRI PARSHU RAM TODI and ANR Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MS. S KHANIKAR MS. P BARUAH	MR. R C PAUL (R1) MS U DAS (R2, R3) MR. A SHAKIL
23	MACApp./337/2018 WITH LCR	NAZMA BEGUM and 4 ORS Versus NATIONAL INSURANCE COMPANY LTD and ANR	MR.M TALUKDAR MS.I SARMA	
24	MACApp./343/2018	SUMITRA DAS and 2 ORS Versus THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA MS. R LAILA MD. K ALI	MS S MOCHAHARI (R1) MR S DUTTA (R1) MS. M CHOUDHURY (R1) MS. T SOM (R2) MR H DAS (R2) MR. C SHARMA (R1) MS P LEKHARU (R2) MS M GAZLOO (R1)

25	MACApp./348/2018 WITH I.A.(Civil)/1532/2018 in MACApp./348/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SRI BIKRAM KALINDI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1-R5) MR. N J KHATANIAR (R6) MR. A SHAKIL (R1-R5)
26	MACApp./351/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SRI BIKRAM KALINDI AND 5 ORS MOJIDA KHATUN Versus UNITED INDIA INSURANCE COMPANY LTD	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. S RAHMAN MR. M UDDIN	MS. P DEBNATH (R1) MR. R C PAUL (R1)
27	MACApp./561/2018 WITH LCR	SMTI MOUSUMI GOGOI AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. T ISLAM MR. Z IQBAL MS. S PARBIN MS. A MESEN	MR. R SARMA (R1)
28	I.A.(Civil)/743/2018 in MACApp./153/2018 WITH MACApp./153/2018 WITH I.A.(Civil)/740/2018 in MACApp./153/2018	FUTURE GENERAL INSURANCE CO. LTD Versus SMTI SARASWATI THAKURIA AND 5 ORS FUTURE GENERAL INSURANCE CO. LTD Versus SMTI SARASWATI THAKURIA AND 5 ORS FUTURE GENERAL INSURANCE CO. LTD Versus SMIT SARASWATI THAKURIA AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
29	I.A.(Civil)/1345/2018 in MACApp./300/2018 WITH MACApp./300/2018 WITH I.A.(Civil)/1348/2018 in MACApp./300/2018	NATIONAL INSURANCE CO. LTD. Versus MD AJIZUR RAHMAN @ AJIZUL HOQUE NATIONAL INSURANCE COMPANY LIMITED Versus MD AJIZUR RAHMAN @ AJIZUL HOQUE NATIONAL INSURANCE CO. LTD. Versus MD AJIZUR RAHMAN @ AJIZUL HOQUE	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (R1) MR. A SHAKIL (R1) MR. S S SHARMA MR. M TALUKDAR (R1) MR. B J MUKHERJEE MR. A SHAKIL (R1) MS. L SARMA
30	I.A.(Civil)/726/2019 in MACApp./13312/2018 WITH MACApp./13312/2018 (Filing Number)	MUSTT SARVAN BEWA Versus GENERAL MANAGER SHRI RAM GENERAL INSURANCE COMPANY LIMITED AND ANR MUSTT SARVAN BEWA Versus GENERAL MANAGER SHRI RAM GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. S BANIK MR. K K GHOSH	
31	I.A.(Civil)/727/2019 in MACApp./14485/2018 WITH MACApp./14485/2018 (Filing Number)	RABIA KHATUN Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR RABIA KHATUN Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR	MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	
HEARING				
32	MACApp./27/2014 WITH LCR WITH MC/111/2014 in MACApp./27/2014	UNITED INDIA INSURANCE CO. LTD. Versus ABDUL HALIM AND ORS UNITED INDIA INSURANCE CO. LTD. Versus ABDUL HALIM AND ORS	MS. R D MOZUMDAR MS. R BEGUM MRSS KUMARI MS. R D MOZUMDAR MS. R BEGUM MRSS KUMARI	

33	MACApp./140/2014 WITH LCR, FIXED	PABITRA HUJURI and 3 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS.	MR. A R AGARWALA	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
34	MACApp./182/2014 WITH LCR, FIXED	SMTI CHITRA SINGHA, Versus THE ORIENTAL INSURANCE CO. LTD. and ANR.	MR.S DEY MR.P SEN	MD. A AHMED (R1)
35	MACApp./253/2014 WITH LCR, FIXED	SIPRA BARUAH and 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD. and ANR	MR.A R AGARWALA MR.P PATOWARY	MR.K K DEY(R-2) MRV K BAROOAHR-2 MR.A DUTTA(R-4) MRS.P M DUTTA(R-4)
36	MACApp./111/2016 WITH LCR	DEEPAK KUMAR GAYAN Versus THE BRANCH MANAGER OF NATIONAL INSURANCE CO. LTD. and ANR.	MR. A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
37	MACApp./180/2016 WITH LCR	RELIANCE GENERAL INSURANCE CO LTD Versus MRS SANGEETA GOGOI TERANG and 5 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR.B BARUAH
38	MACApp./226/2016 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SMTI RUMI BHUYAN and 5 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI MR.R KATHKATIA	MR.S BHUYAN(R-5) MR.R SHARMAR-6 MR.R GOSWAMI(R-5) MS.M SAIKIA(R-5) MS.P BORTHAKUR(R-5)
39	MACApp./317/2016 WITH LCR	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. S P CHOUDHURY MR. A S DHILLON	MS N KALITA (R-1) MR. S DUTTA (R-1) MR. C SHARMA (R-1) MS. P DOWERAH (R-1) MS. M CHOUDHURY (R-1) MS. S THAKURIA (R-1)
	WITH I.A.(Civil)/1817/2016 in MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MS.M CHOUDHURY(R-1) MSN KALITA(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MS.P DOWERAHR-1 MS.S THAKURIA(R-1)

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019

21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,18th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 20

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 56 TO 117 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/658/2013 FIXED	KESHAB HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.B D DAS DR.B AHMED SC, CO-OP. MR.H K SARMA MR. D NATH MR.S DUTTA MS U DAS (SC, HOUSEFED) SC, EDU
2	WITH WP(C)/5091/2012	SMTI. SWARNALATA GOGOI CHAMUAH Versus THE STATE OF ASSAM and ORS	MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.B D DAS DR.B AHMED SC, CO-OP. MR.R P SARMAH MR.H K SARMA MS U DAS (SC, HOUSEFED, R-3) MR.S M SARMA MR. D NATH MR.K GOGOI MSG BORA SC, EDU MR.K K UPADHYAY
3	WP(C)/6242/2014	MD. RUHIT MIYA @ MD. ROHIT MIA @ ROHID Versus THE STATE OF ASSAM AND 5 ORS	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN	GA, ASSAM
4	WP(C)/6404/2014	M/S ASSENT CHEMICALS LIMITED Versus GUWAHATI MUNICIPALITY CORPORATION and ANR.	MS.J SHARMA MSM L GOPE MS.N HAWELIA MR.R DUBEY MSP DEKA MS.A B KAYASTHA MR.M BORAH MS.P SHARMA	MR.S BORA SC, GMC
5	WP(C)/6497/2014	DR. MAHODAR PATHAK and 22 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.A D CHOUDHURY MR.D CHOUDHURY MR.B SINHA	GA, ASSAM MR.M CHOUDHURY SC, DLR SC, FINANCE

6	WP(C)/1405/2015	DHITESWAR DAS and ANR, Versus THE STATE OF ASSAM and 3 ORS,	MR.N N KARMAKAR MRM RAHMAN MD.S ISLAM	GA, ASSAM(R1) SC, K A A C(R2-4)
7	WP(C)/1607/2015	ISMAIL ALI MAZUMDER Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MRM J QUADIR MR.S Y AHMED MR.K MIRA MR.N I MAZARBHUYAN MRM A BARBHUIYA	GA, ASSAM(R2,5,7) C.G.C. MR.C K S BARUAH SC, ELEMENTARY EDUCATION(R4,6) ASSTT.S.G.I.(R1)
8	WP(C)/1682/2015	TONESWAR BORO Versus THE STATE OF ASSAM AND 6 ORS	MRS.K K CHOUDHURY MR.S K TALUKDAR	GA, ASSAM(R1,2,5) MR.N HAQUE(R-7) MRN J DAS(R-7) MR.A CHOUDHURY(R-7) MR.KHAYERUDDINR-7 SC, BTC(R3,4,6)
	WITH I.A./2467/2015 in WP(C)/1682/2015	ORANG SANCTUARY SAMABAI SAMITTEE, Versus TONESWAR BORO	MR.N HAQUE MRK UDDIN	GA, ASSAMR1,2,5 MR.S K TALUKDAR SC, BTC(R3,4,6)
9	WP(C)/2119/2015	HASAN RAJA LASKAR and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.A RAHMAN	GA, ASSAM MS.B SARMA(R-4) SC, TRANSPORT
10	WP(C)/2300/2015 FIXED	TEZPAL MINDA Versus THE STATE OF ASSAM AND 4 ORS	MR.L TALUKDAR MRC KALITA MR.G DAS MR.M DAS	MR.S CHAMARIA(R1-5) SC, INDUSTRIES
11	WP(C)/3915/2015	SMTI GAURI MONDAL and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS.B CHOUDHURY MS.J DAS MS.T THAKRUIA	MR.B CHOUDHURY(R-5) MR.R MAZUMDAR(R-5) MR.H BEZBARUAH SC, BTC
	WITH			
12	WP(C)/3899/2015	SMTI ALO MONDAL and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.J DAS	SC, BTC
13	WP(C)/4778/2015	CHAMPAK DEKA and ANR. Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED and 4 ORS	MR. N ALAM MD.A HUSSAIN MR.S U AHMED MS.K JAIN	GA, ASSAM(R4-5) SC, APDCL(R1-3)
14	WP(C)/4779/2015	PURBAJYOTI CHUTIYA and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.P K DEKA MR. S ALAM	GA, ASSAM(R-1) MR.R GOSWAMI(R- 7-9) MS.B DEKA(R- 7-9) MS.S DAS(R- 7-9) MS.S BISWAS(R- 7-9) MS.A BARMANR- 7-9 MR.C GOSWAMI(R-3, 5 & 7)
15	WP(C)/4927/2015 CAVT. NO. 1254/2015 CAVT. 1254/2015	SRI KISHORE DEKA Versus THE STATE OF ASSAM and 7 ORS.	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	GA, ASSAM(R-1 TO 7) MS.S SARMA MR.G GOSWAMI FOR CAVEATOR
16	WP(C)/6201/2015	SUSHIL DEHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.H RAHMAN MR.H BURAGOHAIN SC, PWD (ROADS)(R1-4) SC, FINANCE(R5)
17	WP(C)/6206/2015	AHMED ALI ANSARI Versus THE STATE OF ASSAM AND 2 ORS	MS.M HAZARIKA MS.H B BARUA	SC, PWD
18	WP(C)/6547/2015	KARTIK SARKAR Versus CENTRAL BANK OF INDIA and 3 ORS	MR.M DUTTA MS.N BARMAN MR.P A AHMED MR.J A AHMED	MRC KALITAR-1 to 3 MR.G DAS(R-1 to 3)
19	WP(C)/6905/2015	SMTI. CHINU ROUTH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.I ALAM MR.T SK	GA, ASSAM MR.S K TALUKDAR SC, HEALTH

20	WP(C)/6921/2015	MD. MOKBUL HUSSAIN Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 2 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	SC, APDCL
21	WP(C)/6932/2015 FIXED	TARIF HUSSAIN and 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.J ISLAM MR.R HASSAN MR.T MOHAMMAD	MR.A B CHOUDHURY GA, ASSAM(R1,3 &4) SC, GMCR2
22	WP(C)/6982/2015	TARANI S.S. LTD. and 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A J MAHANTA	GA, ASSAMR1-4
23	WP(C)/7279/2015	KAMAL SINGH DUGGAR Versus THE STATE OF ASSAM AND 4 ORS	MR.B K JAIN MS.M DASGUPTA MS.B DAS MR.N BORAH	MR.Y S MANNAN SC, PWD
24	WP(C)/7290/2015	MD. SABDUL MONDAL and 2 ORS, Versus THE ASSAM STATE ELECTION COMMISSION and ANR,	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	MR A A DEWAN (R- 3,4,5)
25	WP(C)/7677/2015	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED Versus THE STATE OF ASSAM and 4 ORS	MR.D CHAKRABORTY MR.S R BORUAH	MR. N UPADHAYAY (SC, IRRIGATION DEPT.) MR.H K GOGOI(R-4&5) MR U K CHETRY MR.D J MAHANTAR-4and5
26	WP(C)/7944/2015	M/S BURIDEHING TEA COMPANY Versus THE STATE OF ASSAM AND 4 ORS	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.A BORA	DR.B AHMED GA, ASSAM SC, INDUSTRIES & COMMERCE MR.S SAMARIA

ORDERS

27	WP(C)/6419/2013	SAILEN KR. SHARMA Versus THE STATE OF ASSAM AND 7 ORS		DR.B AHMED MR.K K DEY MR.P N CHOUDHURY MR.N HAQUE MR.P KATAKI MR.P CHOUDHURY MRM HALOI MRK UDDIN MR.S R BARBHUIYA MR.A UDDIN MRV K BAROOAH MS.R BEGUM SC, CBI
28	WP(C)/3566/2014	MD. FAKHARUDDIN AHMED Versus SECURITIES and EXCHANGE BOARD OF INDIA SEBI and 2 ORS.	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MS.M HAZARIKA MRS SANCHETIR-2 MR.R C SANCHATI(R-2) SC, SEBI
29	WP(C)/5483/2014 FIXED	AKMAL HUSSAIN and 14 ORS Versus THE STATE OF ASSAM and 4 ORS,	MD.A J ATIA MRJ UDDIN MS.A Y MAZUMDER MS.F AHMED	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-3)

30 WP(C)/6786/2014 FIXED	PINKU DEY and 30 ORS Versus THE STATE OF ASSAM AND 45 ORS	MR.H R A CHOUDHURY MR.J ABEDIN MR.K I MAJUMDAR	MR.P PATHAK (R-9,10,12,13,14,23 to 25,29,30,32,33,38,42,43,44.) MR.D SAIKIA(R-6) GA, ASSAM MR.A ROSHID (R-16&17) MR.D K SARMAH (R-11,15,18 to 22,26 to 28,31,34 to 37,39 to 41,45 & 46) (R-9.10,12,13,14,23 to 25,29,30,32,33,38,42,43,44.) MR.U K GOSWAMI (R-6) MR.H UPADHYAYA(R-35) MR.J M A CHOUDHURY (R-5) MR.B GOGOI(R-6) MR.P S LAHKAR (R-11,15,18 to 22,26 to 28,31,34 to 37,39 to 41,45&46) MS.A TALUKDAR (R-11,15,18 to 22,26 to 28,31,34 to 37,39 to 41,45 & 46) (R-9.10,12,13,14,23 to 25,29,30,32,33,38,42,43,44.) MR B CHANDA(R-35) MR.N PATHAK (R-11,15,18 to 22,26 to 28,31,34 to 37,39 to 41,45 & 46) (R-9.10,12,13,14,23 to 25,29,30,32,33,38,42,43,44.) MR.A MOBARAQUE (R-16&17) MR.A B T HAQUER-5 MR.B BHATTACHARJEE (R-35) MR.H BORA(R-6)
WITH			
31 WP(C)/479/2015	SANKAR DAS and 21 ORS. Versus THE STATE OF ASSAM AND 44 ORS	MR.R DEV MR.R K DEY	GA, ASSAM MR.D K SARMAH(R-9 to 15, 18 to 37, 39 to 42) MR.J M A CHOUDHURYR-5 MS.A TALUKDAR(R-9 to 15, 18 to 37, 39 to 42) MR.N PATHAK(R-9 to 15, 18 to 37, 39 to 42) MR.A PATHAK(R-9 to 15, 18 to 37, 39 to 42) MR.A B T HAQUE(R-5)
32 Cont.Cas(C)/385/2018 FIXED	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus AJIT KAKATI AND 2 ORS.	MR. K N CHOUDHURY MR. D J DEKA MR D DEKA MR. B K KASHYAP	MR. T C CHUTIA (R2, R3) MS. N DAS (R2, R3) MR D K ROY (R2, R3) MS. I KAKATI (R2, R3)
33 I.A.(Civil)/714/2019 in WP(C)/3504/2015	MUSTT. SOKINA KHATUN and 4 ORS. Versus THE MEMBER, MOTOR ACCIDENT CLAIMS TRIBUNAL, GOALPARA AND 3 ORS.	MR. A R AGARWALA	MR. R GOSWAMI
WITH WP(C)/3504/2015	MUSTT. SOKINA KHATUN and 4 ORS. Versus THE MEMBER and 3 ORS	MR.A R AGARWALA	MR.N ALAM R KR-3
	HEARING		
34 WP(C)/261/2013	DEEPAK HAZARIKA Versus THE UNION OF INDIA and 4 ORS	MR.R P SARMAH MR.A NATH MR.ANKIT TODI	GA, ASSAM MR. N C BAROOAH MR.J C CHAUDHURY MR.S TALUKDAR SC, CBI SC, N C HILLS ASSTT.S.G.I.
WITH 35 WP(C)/1481/2013	MOHET HOJAI Versus THE UNION OF INDIA and 3 ORS	MR.R SARMA MS.M SARMAH MR.K K GOSWAMI	GA, ASSAM SC, CBI ASSTT.S.G.I. SC, N C HILLS

36	WP(C)/3244/2013	MD. SARIFUDDIN AHMED and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MS.N S THAKURIA MR.G K THAKURIA	GA, ASSAM MR.SHEELADITYAR- 5,6and7 SC, REVENUE PP, ASSAM
37	WP(C)/5254/2013	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
38	WP(C)/5443/2013	HIRENDRA NATH SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY	GA, ASSAM
39	WP(C)/5864/2013	NARAYAN PRASAD RABHA and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.M HAQUE MR.J AHMED MR.S DAS MR.M ANSARI	GA, ASSAM SC, HEALTH SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 18/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. J A AHMED	01-03-2019	To	20-03-2019
3)	MR. B DEB	11-03-2019	To	26-03-2019
4)	MS. A VERMA	07-03-2019	To	29-03-2019
5)	MR A KUNDU	11-03-2019	To	22-03-2019
6)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
7)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
8)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
9)	MR N DUTTA	11-03-2019	To	27-03-2019
10)	MS D D ROY	13-03-2019	To	19-03-2019
11)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
12)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
13)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
14)	MR S P DAS	15-03-2019	To	29-03-2019
15)	MS. N M DEKA	15-03-2019	To	30-03-2019
16)	MR. U SARMA	18-03-2019	To	20-03-2019
17)	MR. M U MAHMUD	18-03-2019	To	18-03-2019
18)	MISS. M DAS	16-03-2019	To	20-04-2019
19)	MR. N N B CHOUDHURY	18-03-2019	To	18-03-2019
20)	MR. N SARKAR	18-03-2019	To	18-03-2019
21)	MR D K DAS	18-03-2019	To	25-03-2019
22)	MR R SINGHA	18-03-2019	To	20-03-2019